

कार्यालयः जिलाधिकारी, मुजफ्फरनगर

पत्रांक:- 06/गू0ज0वि0ख0सहा0/गू0नगर/एक्ट-19, दिनांक 27, अप्रैल, 2022

विषय:- गा0 राष्ट्रीय हरित अधिकरण (एन0जी0टी0) के आदेश दिनांक 15-02-2022 के अनुपालन सेवा में,

निदेशक/सदस्य सचिव, राज्य भूगर्भ जल प्रवन्धन तथा विनियमन प्राधिकरण, उ0प्र0, लखनऊ । महोदय,

कृपया निदेशक/सदस्य सचिव, राज्य भूगर्भ जल प्रवन्धन तथा विनियमन प्राधिकरण उ0प्र0 लखनऊ के पत्र सं0 2242/गू0ज0वि0/एस-26 दिनांक 31-03-2022 कि सन्दर्भ में आपको अवगत कराना है कि जिला भूगर्भ जल प्रवन्धन परिषद मुजफ्फरनगर के द्वारा मै0 त्रिवेणी शुगर मिल, खतौली, जनपद मुजफ्फरनगर को अनापत्ति पत्र निर्गमन की कार्यवाही की गई है।

उक्त फर्म के आवेदन पत्रों का विवरण निम्नवत है।

क्र0सं0	आवेदन सं0	फर्म का नाम	आवेदन दिनांक	रवीकृति
1	MZFN0221NIN0016	मै0 त्रिवेणी शुगर मिल, खतौली, जनपद मुजफ्फरनगर	03-02-2021	02-03-2021
2	MZFN0221NIN0017	मै0 त्रिवेणी शुगर मिल, खतौली, जनपद मुजफ्फरनगर	03-02-2021	04-03-2021
3	MZFN0221NIN0018	मै0 त्रिवेणी शुगर मिल, खतौली, जनपद मुजफ्फरनगर	03-02-2021	04-03-2021
4	MZFN0221NIN0019	मै0 त्रिवेणी शुगर मिल, खतौली, जनपद मुजफ्फरनगर	03-02-2021	04-03-2021

उक्त फर्म से सम्बन्धित सगस्त अगिलेखों की छाया प्रति संलग्न कर आपको प्रेषित है।

संलग्नक:- उपरोक्तानुसार ।

जिलाधिकारी,
मुजफ्फरनगर।



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW /
EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL
OR BULK USER OF GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC034278

VALID FROM 02/03/2021 TO 01/03/2026

Name of the Applicant	TARUN SAWHNEY		
Address of the Applicant	Triveni Engineering And Industries Ltd		
Company Name:	Triveni Engg.& industries ltd Sugar Unit Khatuli	Company Address	Village Shekhipura Khatuli Muzaffarnagar
Serial No. of Application Form	MZFN0221NIN0016	Date of Submission	01/02/2021
Specimen Signature of the User:			
Location particulars:			
District	Muzaffar Nagar	Block	KHATAULI
J.L. No		Plot No.	N/A
Municipality/Corporation	NA	Ward No.	NA
Holding No.	NA		
Rate of Withdrawal (m ³ /hr.)	110.00	Date of Energization (In Case of Electric Pump)	14/12/1990
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	0.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	40.00	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	110.00	Maximum Allowable Running Hours Per Day:	2.00
Maximum Allowable Annual Extraction of Ground Water:	66000.00		

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SL (2) for extraction of ground water at a rate not exceeding that as shown at SL (3j), for Running Hours per day as shown at SL (3k), and for maximum allowable annual extraction of ground water as shown at SL (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
 - No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
 - For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
 - The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
 - In case of any change of ownership of the existing well, fresh registration has to be obtained.
 - No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
 - In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
 - The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
 - Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
 - For measurement of water level sounder or automatic water level recorder (AWLR)/Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
 - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
 - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
 - The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
 - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
 - Any other site specific requirement regarding safety and access for measurement may be taken care of.
- ny other condition(s) that may be imposed by the concerned Authority.

- In case, any of the particulars or information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation-well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :27/07/2021

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW /
EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL
OR BULK USER OF GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC044731

VALID FROM 04/03/2021 TO 03/03/2026

Name of the Applicant	TARUN SAWHNEY		
Address of the Applicant:	Triveni Engineering And Industries Ltd		
Company Name:	Triveni Engg.& industries ltd Sugar Unit Khatuli	Company Address	Village Shekhipura Khatuli Muzaffarnagar
Serial No. of Application Form	MZFN0221NIN0017	Date of Submission	01/02/2021
Specimen Signature of the User:			
Location particulars:			
District	Muzaffar Nagar	Block	KHATAULI
J.L No		Plot No.	N/A
Municipality/Corporation	NA	Ward No.	NA
Holding No.	NA		
Rate of Withdrawal (m ³ /hr.)	100.00	Date of Energization (In Case of Electric Pump)	15/12/1990
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	0.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	40.00	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	100.00	Maximum Allowable Running Hours Per Day:	2.00
Maximum Allowable Annual Extraction of Ground Water:	60000.00		

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell / tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.

- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :27/07/2021

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

**AUTHORIZATION/NO-OBJECTION CERTIFICATE FOR SINKING OF NEW /
EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL
OR BULK USER OF GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/NO-OBJECTION CERTIFICATE NO: NOC029459

VALID FROM 04/03/2021 TO 03/03/2026

Name of the Applicant	TARUN SAWHNEY		
Address of the Applicant	Triveni Engineering And Industries Ltd		
Company Name:	Triveni Engg.& industries ltd Sugar Unit Khatuli	Company Address	Village Shekhipura Khatuli Muzaffarnagar
Serial No. of Application Form	MZFN0221NIN0018	Date of Submission	01/02/2021
Specimen Signature of the User:			
Location particulars:			
District	Muzaffar Nagar	Block	KHATAULI
J.L. No		Plot No.	NA
Municipality/Corporation	NA	Ward No.	NA
Holding No.	NA		
Rate of Withdrawal (m ³ /hr.)	100.00	Date of Energization (In Case of Electric Pump)	17/12/1990
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	0.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Ejector pump
H.P. of the Pump:	40.00	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	100.00	Maximum Allowable Running Hours Per Day:	1.00
Maximum Allowable Annual Extraction of Ground Water:	20000.00		

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SL (2) for extraction of ground water at a rate not exceeding that as shown at SL (3j), for Running Hours per day as shown at SL (3k), and for maximum allowable annual extraction of ground water as shown at SL (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
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- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

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3	50- 500	1	0	1
4	> 500	2	0	2

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 - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
 - The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lit capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
 - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
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- Any other condition(s) that may be imposed by the concerned Authority.

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 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :27/07/2021

Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

**AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW /
EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL
OR BULK USER OF GROUND WATER**

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC027412

VALID FROM 04/03/2021 TO 03/03/2026

Name of the Applicant	TARUN SAWHNEY		
Address of the Applicant	Triveni Engineering And Industries Ltd		
Company Name:	Triveni Engg.& industries ltd Sugar Unit Khatuli	Company Address	Village Shekhipura Khatuli Muzaffarnagar
Serial No. of Application Form	MZFN0221NIN0019	Date of Submission	01/02/2021
Specimen Signature of the User:			
Location particulars:			
District	Muzaffar Nagar	Block	KHATAULI
J.L. No		Plot No.	N/A
Municipality/Corporation	NA	Ward No.	NA
Holding No.	NA		
Rate of Withdrawal (m ³ /hr.)	120.00	Date of Energization (In Case of Electric Pump)	19/12/1990
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	0.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	40.00	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	120.00	Maximum Allowable Running Hours Per Day:	1.00
Maximum Allowable Annual Extraction of Ground Water:	24000.00		

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SL. (2) for extraction of ground water at a rate not exceeding that as shown at SL. (3j), for Running Hours per day as shown at SL. (3k), and for maximum allowable annual extraction of ground water as shown at SL. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.

- In case, any of the particulars & information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :27/07/2021

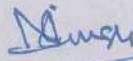
Place:Muzaffar Nagar

This certificate is electronically generated and does not require digital signature


भारत निर्वाचन आयोग
पहचान पत्र
ELECTION COMMISSION OF INDIA
IDENTITY CARD

निर्वाचक का नाम : निरंजन सिंह
Elector's Name : _____
पिता का नाम : बिन्दा प्रसाद सिंह
Father's Name : Bindra Prasad Singh
लिंग / Sex : पुरुष / Male
जन्म की तारीख / Date Of Birth : _____



FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Bager Unit, Khatauli

पत्ता : 64, सिविल लाईन दक्षिणी - 1,
मुजफ्फरनगर
तहसील - मुजफ्फरनगर
जिला - मुजफ्फरनगर (उ.प्र.)-251002
Address : 64, Sivil Laina Dakshini - 1,
Muzaffarnagar
Tehsil - Muzaffarnagar
Distt. Muzaffarnagar (UP)-251002

Date : 03/05/2009

14-मुजफ्फरनगर निर्वाचन क्षेत्र के
निर्वाचक रजिस्ट्रीकरण अधिकारी
के हस्ताक्षर की अनुकूल
Facsimile Signature of Electoral
Registration Officer

for 14- Muzaffarnagar

1/1410

यदि बदले पर, नये पते पर अपना नाम लिखित रूप से
में दर्ज करवाने तथा उस पते पर दूरी संख्या का नाम पते
के लिए सम्बंधित फार्म में यह नाम नम्बर अवश्य लिखें।
In case of change in address, mention this
Card No. in the relevant Form for including
your name in the roll at the changed address
and to obtain the card with the same number.

स्थायी लेखा संख्या /PERMANENT ACCOUNT NUMBER



नाम /NAME
NIRANJAN SINGH

पिता का नाम /FATHER'S NAME
BINDRA PRASAD SINGH

जन्म तिथि /DATE OF BIRTH

हस्ताक्षर /SIGNATURE

आयकर आयुक्त, मेरठ
COMMISSIONER OF INCOME-TAX, MEERUT

FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khateulfi

ग्राम पंचायत शेखपुरा

विकास खण्ड खतौली, जिला- मुजफ्फरनगर

श्रीमति सुदेश अधाना

ग्राम प्रधान

(पति श्री लाला धर्म)

मो.8958124444, 8958112244

निवास :

ग्राम-शेखपुरा

ब्लॉक व तहसील खतौली

जनपद मुजफ्फरनगर

पत्रांक.....

दिनांक...३/११/२०२०

कारखाना प्रबन्धक

त्रिवेणी इन्जीनियरिंग एण्ड इन्डस्ट्रीज लि०

शुगर यूनिट - खतौली ।

आपके कार्यालय से प्रेषित पत्र दिनांक 31.10.2020 के संदर्भ में अवगत कराना है कि ग्राम शेखपुरा में ऐसी कोई व्यवस्था नहीं है कि ग्राम सभा द्वारा चीनी मिल को संचालित करने के लिए 490 किलो लीटर प्रतिदिन जल आपूर्ति की जा सके। अतः आप अपनी व्यवस्था स्वयं करें।

सुदेश
प्रधान
ग्राम पंचायत शेखपुरा
बि०ख० खतौली (मु० नगर)

(श्रीमति सुदेश अधाना)
ग्राम प्रधान, शेखपुरा



ENGINEERING & INDUSTRIES LTD.

Sugar Unit : Khatauli

Vill. - Sheikhpura, Khatauli-251201 Distt. Muzaffarnagar (U.P.)

Tel.: 9897133335, 01396- 272347

GSTIN No. :- 09AABCT6370L1ZW

Principal Place of Business-Khatauli

(Form of Nomination)

NOMINATION OF PERSONS BY A COMPANY

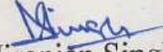
Date: 28/01/2021

Being the authorized person by the board of directors of the company, I do hereby authorized that the following person is nominated as the person in charge of establishment, branch of the unit mentioned against the name of the person and shall be responsible for any contravention of the Act and rules/regulations or directions issued there under in respect of the concerned establishment/branch/unit with the provisions of the Uttar Pradesh Ground Water Management & Regulation Act 2019

Establishment/unit Name

Name & specimen Sign of person

1.Triveni Engineering & Industries Ltd
Sugar Unit, -Khatauli
Distt. Muzaffarnagar


Niranján Singh
AGM(Legal)

Vice President (S)
(Authorized Signatory)





उत्तर प्रदेश UTTAR PRADESH

शपथ-पत्र

मैं निरंजन सिंह पुत्र श्री बिन्द्रा प्रसाद सिंह, सहायक महाप्रबन्धक (विधि)/ अधिकृत प्रतिनिधि त्रिवेणी इन्जीनियरिंग एण्ड इन्डस्ट्रीज लि०, शुगर यूनिट खतौली शपथ पूर्वक यह बयान करता है कि प्रबन्धन द्वारा नियमानुसार जरूरी रेन वाट हार्वेस्टिंग संरचना का निर्माण परिसर के अन्दर/ तालाबों में किया गया है तथा भविष्य में यह अधिक संरचना के निर्माण यथा तालाबों के अधिग्रहण या रेन वाटर हार्वेस्टिंग हेतु शासन से निर्देश प्राप्त होंगे तथा NOC प्राप्ति के एक वर्ष के अन्दर विकसित किये जाने हेतु प्रतिबद्ध है।



NOTARY
Deponent

(निरंजन सिंह)

सहायक महाप्रबन्धक(विधि) अधिकृत प्रतिनिधि

Singh

Identified by *[Signature]*

Niranjana Singh s/ Ramesh Prasad
M Sugar mill Khatauli
Muzaffarnagar
25/02/24

Triveni Engineering & Industries Ltd. Sugar Unit Khatauli - 251201 (U.P.)

TUBEWELL WATER METER LOG BOOK SEASON 20 - 21 JAN-2022

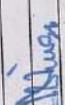
Page No.	Water meter Reading		Day	To date Total	Signature of Meter Reader	Signature of Officer	Remark
	Meter No.	Tubewell No. 4					
Date			Day	Total			
1	778029	MS	90	90	NTR	Mishra	
2	778119		85	85	NTR	Mishra	
3	778204		80	80	NTR	Mishra	
4	778283		89	89	NTR	Mishra	
5	778460		87	87	NTR	Mishra	
6	778545		85	85	NTR	Mishra	
7	778635		90	90	NTR	Mishra	
8	778728		90	90	NTR	Mishra	
9	778815		85	85	NTR	Mishra	
10	778900		89	89	NTR	Mishra	
11	778989		90	90	NTR	Mishra	
12	779074		85	85	NTR	Mishra	
13	779164		87	87	NTR	Mishra	
14	779251		90	90	NTR	Mishra	
15	779341		90	90	NTR	Mishra	
16	779431		85	85	NTR	Mishra	
17	779516		87	87	NTR	Mishra	
18	779608		90	90	NTR	Mishra	
19	779693		85	85	NTR	Mishra	
20	779778		90	90	NTR	Mishra	
21	779868		89	89	NTR	Mishra	
22	779958		90	90	NTR	Mishra	
23	780047		90	90	NTR	Mishra	
24	780137		85	85	NTR	Mishra	
25	780227		89	89	NTR	Mishra	
26	780312		89	89	NTR	Mishra	
27	780396		90	90	NTR	Mishra	
28	780485		87	87	NTR	Mishra	
29	780575		89	89	NTR	Mishra	
30	780662		87	87	NTR	Mishra	
31	780751		88	88	NTR	Mishra	
Months Total			2722	2722			
To Date Total			2722	2722			


 FACILITY MANAGER
 TRIVENI ENGG & INDUSTRIES LTD.
 Sugar Unit, Khatauli

Triveni Engineering & Industries Ltd. Sugar Unit Khatauli - 251201 (U.P.)

TUBEWELL WATER METER LOG BOOK SEASON 20 - Feb - 2022

Page No.	Water meter Reading		Day Total	To date Total	Signature of Reader	Signature of Officer	Remark
	Meter No.	Tubewell No. 4					
Date		Day M3	M3				
1	780751	90	90				
2	780641	85	85				
3	780926	90	90				
4	781016	87	87				
5	781102	85	85				
6	781247	90	90				
7	781367	90	90				
8	781457	85	85				
9	781542	90	90				
10	781632	85	85				
11	781717	90	90				
12	781807	85	85				
13	781895	80	80				
14	781972	85	85				
15	782057	90	90				
16	782147	85	85				
17	782239	87	87				
18	782319	90	90				
19	782409	89	89				
20	782492	90	90				
21	782586	87	87				
22	782675	90	90				
23	782765	85	85				
24	782850	90	90				
25	782940	85	85				
26	783025	90	90				
27	783115	90	90				
28	783205	85	85				
29	783290						
30							
31							
Months Total		2454	2454				
To Date Total							


 TRIVENI ENGINEERING & INDUSTRIES LTD.
 Sugar Unit, Khatauli

Triveni Engineering & Industries Ltd. Sugar Unit Khatauli - 251201 (U.P.)

TUBEWELL WATER METER LOG BOOK SEASON 20 - Feb - 2022

Page No.	Date	Water Meter Reading		Tubewell No. 1		Tubewell No. 3		Day Total	To date Total	Signature of Meter Reader	Signature of Officer	Remark
		Meter No.	Reading	Day M3	Total M3	Day M3	Total M3					
1		785579	508800	00	508800	00	508800	00				
2		780079	508600	00	508600	00	508600	00				
3		780179	508400	00	508400	00	508400	00				
4		780179	509050	00	509050	00	509050	00				
5		780229	509300	00	509300	00	509300	00				
6		780329	509400	00	509400	00	509400	00				
7		780329	509400	00	509400	00	509400	00				
8		780329	509650	00	509650	00	509650	00				
9		780529	509650	00	509650	00	509650	00				
10		780529	509750	00	509750	00	509750	00				
11		780529	509900	00	509900	00	509900	00				
12		780529	510050	00	510050	00	510050	00				
13		780529	510050	00	510050	00	510050	00				
14		780529	510250	00	510250	00	510250	00				
15		780529	510300	00	510300	00	510300	00				
16		780529	510400	00	510400	00	510400	00				
17		780529	510400	00	510400	00	510400	00				
18		781179	510500	00	510500	00	510500	00				
19		781229	510550	00	510550	00	510550	00				
20		781229	510700	00	510700	00	510700	00				
21		781229	510700	00	510700	00	510700	00				
22		781229	510700	00	510700	00	510700	00				
23		781479	510700	00	510700	00	510700	00				
24		781579	512200	00	512200	00	512200	00				
25		781579	511300	00	511300	00	511300	00				
26		781579	511400	00	511400	00	511400	00				
27		781579	511400	00	511400	00	511400	00				
28		781579	511400	00	511400	00	511400	00				
29		781579	511400	00	511400	00	511400	00				
30		781579	511400	00	511400	00	511400	00				
31		781579	511400	00	511400	00	511400	00				
		Months Total										
		Totals	60715	2909	60715	2909	60715	2909	6664			

Signature of Officer: *M. Singh*
 Signature of Meter Reader: *M. Singh*
 Triveni Engineering & Industries Ltd. Khatauli
 Factory Manager

Triveni Engineering & Industries Ltd. Sugar Unit Khatauli - 251201 (U.P)

March-2022

TUBEWELL WATER METER LOG BOOK SEASON 20-20

Date	Meter No.	Tubewell No.2		Water meter Reading		Tubewell No.1		Tubewell No.3		Day	To Date	Signature of Meter Reader	Signature of Officer	Remark
		Day (M ³)	Total											
1	781649	00	51709	300	554773	50								
2	781649	00	51209	250	554823	70								
3	781649	00	51259	240	554893	90								
4	781649	00	512499	2300	555033	50								
5	781649	00	513199	4000	555033	00								
6	781649	00	513549	3500	555033	00								
7	781649	00	513549	00	555333	300								
8	781649	00	513849	3000	555333	00								
9	781649	00	513849	00	555623	290								
10	781649	00	514099	2500	555623	00								
11	782049	400	514099	00	555613	00								
12	782099	50	514199	1000	555723	100								
13	782199	1000	514299	1000	555823	100								
14	782299	1000	514449	1500	555923	100								
15	782399	1000	514549	1000	556123	200								
16	782449	500	514749	2000	556223	100								
17	782499	500	514799	500	556323	100								
18	782499	000	514099	1000	556473	150								
19	782499	000	514999	1000	556643	175								
20	782549	500	515109	1050	556813	165								
21	782619	700	515213	1090	556973	160								
22	782669	500	515313	1000	557123	150								
23	782769	1000	515463	1500	557193	70								
24	782819	500	515663	2000	557243	50								
25	782819	000	515713	500	557243	300								
26	782869	500	515813	1000	557243	200								
27	782929	600	515963	1750	557343	100								
28	782929	000	515963	000	557343	300								
29	782929	000	516260	4000	558143	000								
30	783029	1000	516550	2000	558243	100								
31	783029	000	516750	2500	558243	000								
Month Total		13200.0		5041.0		3470					9891.0			
To Date Total														

FACTORY MANAGER
TRIVENI ENG. & INDUSTRIES
Sugar Unit, Khatauli



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
139165/UPPCB/MuzaffarNagar(UPPCBRO)/CT
O/water/MUZAFFARNAGAR/2021

Dated : 17/12/2021

To ,

Shri TARUN SAWHNEY
M/s TRIVENI ENGINEERING AND INDUSTRIES LIMITED SUGAR UNIT KHATAULI
Triveni Engineering And Industries Ltd Village Sheikhpura Sugar Unit Khatauli, MUZAFFAR
NAGAR, 251201
MUZAFFARNAGAR

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974
(as amended) for discharge of effluent to M/s. TRIVENI ENGINEERING AND
INDUSTRIES LIMITED SUGAR UNIT KHATAULI

Reference Application No :13750472

Dated :17/12/2021

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act, 1974 as amended (here in after referred as the act) M/s. TRIVENI ENGINEERING AND INDUSTRIES LIMITED SUGAR UNIT KHATAULI is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2022 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Prevention and Control of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board
NISHI KUMAR CHAUHAN Digitally signed by NISHI KUMAR CHAUHAN
Date: 2021.12.17 16:44:46 +05'30'
Chief Environmental Officer (Circle 3)

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate.

NISHI KUMAR CHAUHAN Digitally signed by NISHI KUMAR CHAUHAN
Date: 2021.12.17 16:44:55 +05'30'
Chief Environmental Officer (Circle 3)

Nishu
FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD
Sugar Unit, Khatauli

U.P. POLLUTION CONTROL BOARD, LUCKNOW

**Annexure to Consent issued to M/s. TRIVENI ENGINEERING AND INDUSTRIES LIMITED
SUGAR UNIT KHATAULI vide**

Consent Order No. 13750472/ Water

Dated : 17/12/2021

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of SUGAR CANE CRUSHING 16000 TCD. .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge, KL/day	Treatment facility and discharge point
1	Domestic	600 KLD	STP
2	Industrial	1935	ETP

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

- 4(a) The domestic effluent should be treated in the treatment plant so that it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules 1986 as amended.

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	AS PER E(P) RULES, 1986
2	BOD	AS PER E(P) RULES, 1986
3	COD	AS PER E(P) RULES, 1986
4	Oil & Grease	AS PER E(P) RULES, 1986
5	Quantity of Discharge	600 KLD THROUGH STP

- 4(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the standard lay down under the notification issued by MOEF&CC vide its GO no GSR 35 (E) dated 14/01/2016.

Industrial Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	AS PER E(P) RULES, 1986
2	BOD	AS PER E(P) RULES, 1986
3	COD	AS PER E(P) RULES, 1986
4	Oil & Grease	AS PER E(P) RULES, 1986
5	Quantity of Discharge	1935 KLD (FOR IRRIGATION AND REUSE IN PROCESS)

- 4(c) Loading Rates for different soil textures.

S.No	Soil Texture	Loading rate in m3/Ha/Day

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Rules, 1986 or otherwise mandatory.
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/ standards prescribed under the Environment (Protection) Act, 1986.
7. The industry shall establish the cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
8. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
9. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
10. The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.
11. The impact of treated effluent application on land is to be included further in E.I.A. studies, involving ground water monitoring point identified in close proximity to the unit.
12. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
13. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.
14. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
15. Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
16. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB .
17. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.
18. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.
19. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.
20. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

- 1- This CTO is valid for production SUGAR AT SUGAR CANE CRUSHING CAPACITY OF 16000 TCD.
- 2- The industry should comply the condition of SGWA NOC.
- 3- This CTO shall be subject to the order to be passed in OA No. 71/2021 Chandra Shekher Versus State of U.P. by Hon'ble NGT.
- 4- This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process/fuel/ plant machinery failing which consent would be deemed void.
- 5- The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
- 6- The E.T.P. unit operation line up Strengthening is to be maintained.
- 7- The industry shall establish Miyawaki forest inside the factory in sufficient area the treated effluent from the ETP shall be used for forestation.
- 8- The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.
- 9- Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
- 10- During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
- 11- The unit shall submit the audited balance sheet for the current year and the details of fees deposited during last three years within a month.
- 12- The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.
- 13- Industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
- 14- Industry shall comply with various provisions of Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
- 15- Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
- 16- The unit shall comply with the provisions of notification No. S.O. 3187(E) dated 07-10-2016 of Ministry of Water Resources, River Development and Ganga Conservation, GOI.
- 17- The discharge norms must confirm as per the notification no G.S.R. 35 (E) dated: 15.01.2016 of MoEF&CC.
- 18- Unit shall comply with the directions issued by Central Pollution Control Board, New Delhi vide letter-B-190198/WQM/II(RG)/CPCB/Sugar/12/2016-17/16662, dated 14/19.02.2019, and send the compliance report to Board on quarterly basis.
- 19- Unit shall identify recipient drains/ rivulets and their u/s & d/s location in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10th of every month to CPCB and UPPCB.
- 20- Unit shall maintain pipe line from outlet of ETP and to the point of irrigation land.

21- Unit shall ensure the connectivity of the installed online monitoring system to the servers of CPCB and UPPCB.

22- Unit shall provide Pakka channel/ pipe line for irrigation and shall maintain the records of ground water extracted and treated effluent used for irrigation on land.

23- Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.

24- Unit shall submit treated effluent monitoring report of the ETP and ground water quality of premises as well as of the irrigated area done by MoEF & CC approved laboratory in every 3 months.

25- This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

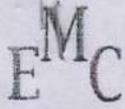
26- The industry shall also explore treated effluent re-cycle mechanism in furtherance to the application of treated effluent on land as a significant alternative mode of re-cycle. This step shall in turn reduce hydraulic loading of effluent discharge as well as shall eliminate extraneous treated effluent discharge possibility elsewhere.

27- The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.

28- Industry shall install at sufficient height from the ground level Open to Network HD PTZ rotation Camera at the Inlet, Aeration tank, Secondary Clarifier and outlet of Effluent treatment plants for On Line Monitoring and its URL and password shall be provided to the UPPCB control room.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .
NISHI KUMAR CHAUHAN Digitally signed by NISHI KUMAR CHAUHAN
Date: 2021.12.17 16:45:10 +05'30'
Chief Environmental Officer (Circle 3)



ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
(House of Pollution Monitoring, Analysis & Consultancy Services)



TC-6679

Works Place : Khasra No. 1102,
Industrial Area, Salempur Rajputan,
Roorkee - 247 667 (Uttarakhand)

Mailing Address : 13-A, Ram Nagar,
Roorkee - 247 667 (Uttarakhand)

ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

PRE- MONSOON GROUND WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/49184/21	Laboratory Sample Code : EMC/WS/49248/21	Date: 08.05.2021	
Work Order No. & Date : 49184/21 & 01.05.2021			
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit , Khatauli, Distt.-Muzaffarnagar,U.P.	Order Reference : Through E-mail	
Sample Description/Type	<u>Borewell No-2</u>	Sample Collected by	Laboratory Representative
Sampling Location	Near Molasses Tank	Sample Quantity / Packing	2 L x 1 No.PVC can 100 ml sample for fluoride 200 ml Sample Sterilized Glass Container for Microbiological Parameters
Date of Sampling	01.05.2021	Date of Receipt of Sample	01.05.2021
Sampling Procedure	As per IS:3025 (Part 1) 1987 Reaff. 2003; IS :10500 ,2012 Recent Amendment		
Date of Start of Analysis	03.05.2021	Date of Completion of Analysis	08.05.2021

TEST REPORT

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Colour	Hazen	less than 1	5	15 max	IS:3025(Part 4) 1983 Reaff 2012
2.	Order	-	Unobjectionable	Unobjectionable	Agreeable	IS:3025(Part 5) 1983 Reaff 2012
3.	Taste	-	Agreeable	Agreeable	Agreeable	IS:3025(Part 7 & 8) 1984
4.	pH	-	6.74	6.5-8.5	No relaxation	IS:3025 (Part 11) 1983 Reaff 2012
5.	Electrical Conductivity	µS/cm	694	-	-	IS:3025 (Part 14) 1984 Reaff 2013
6.	Turbidity	NTU	1.04	1.0	5 max	IS:3025 (Part 10) 1984 Reaff 2012
7.	Total Dissolved Solids	mg/L	498.50	500	2000 max	IS:3025 (Part 16) 1984 Reaff 2012
8.	Total Hardness	mg/L	252.84	300	600 max	IS:3025 (Part 21) 1983 Reaff 2014
9.	Total Alkalinity	mg/L	188.00	200	600 max	IS:3025 (Part 23) 1986 Reaff 2014
10.	Chloride (as Cl)	mg/L	76.4	250	1000 max	IS:3025 (Part 32) 1983 Reaff 2014
11.	Calcium (as Ca)	mg/L	80.50	75	200 max	IS:3025 (Part 40) 1994 Reaff 2014
12.	Magnesium (as Mg)	mg/L	13.06	30	100 max	IS:3025(Part 46) 1994 Reaff 2014
13.	Sodium Adsorption Ratio (SAR)	Meq/l	8.90	-	-	IS:11624-1986

Page 1 of 2



Signature

FACTORY MANAGER
TRIVENI ENGG & INDUSTRIES LTD
Sugar Unit, Khatauli

ENVIRONMENT MANAGEMENT CENTREEnvironmental Testing & Appraisal Laboratories
(House of Pollution Monitoring, Analysis & Consultancy Services)

TC-6679

 s Place : Khasra No. 1102,
 Industrial Area, Salempur Rajputan,
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 Mailing Address : 13-A, Ram Nagar,
 Roorkee - 247 667 (Uttarakhand)
ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
14	Manganese (as Mn),	mg/L	0.0012	0.1mg/l	0.3max.	IS :3025 (Part 59) 2004
15.	Sulphate (as SO ₄)	mg/L	70.50	200	400 max	IS:3025(Part 24)1983Reaff 2012
16.	Sodium (as Na)	ppm	60.90	-	-	IS:3025(Part 45) 1994 Reaff 2014
17.	Potassium (as K)	ppm	14.50	-	-	IS:3025(Part 45) 1994 Reaff 2014
18.	Iron (as Fe), mg/l	mg/L	0.20	0.3	No relaxation	IS:3025(Part 53) 1994
19.	Fluoride (as F)	mg/L	0.6	1.0	1.5 max	IS: 3025 (Part 60)1964;Reaff 2014
20.	Nitrate (as NO ₃)	mg/L	14.6	45	No relaxation	IS:3025(Part 34) 1988;Reaff 2014
21.	Phosphate	mg/L	2.90	-	-	APHA - PD
22.	Copper (as Cu)	mg/L	0.00040	0.05	1.5 max	IS:3025(Part 42) 2004
23.	Cobalt (as Co)	mg/L	N.D.	-	-	APHA
24.	Mercury (as Hg)	mg/L	N.D.	0.001	-	IS:3025(Part 48) 2004
25.	Cadmium (as Cd)	mg/L	N.D	0.01	No relaxation	IS:3025(Part 34) 1988; Reaff 2014
26.	Selenium (as Se)	mg/L	0.0002	0.01	No relaxation	APHA - PD
27.	Arsenic (as As)	mg/L	N.D.	0.05	0.05 max	IS:3025(Part 42) 2004
28.	Lead (as Pb)	mg/L	BDL	0.01	No relaxation	IS:3025(Part 47) 2004
29.	Zinc (as Zn)	mg/L	0.040	5	15 max	IS:3025(Part 49) 2004
30.	Chromium (as Cr ³⁺)	mg/L	0.0004	0.05	No relaxation	IS: 3025 (Part 52) 2004
31.	Aluminium (as Al)	mg/L	N.D.	0.03	0.2max.	IS:3025 (Part 55) 2004
32.	Boron (B)	mg/L	0.026	0.05	1.0 max	IS:3025(Part 57) 2004

Microbiological Parameters

1.	Total Plate Count.	Cfu/ml	Nil	10 cfu/ml	100cfu/ml	IS:1622-1981
2.	Faecal Coliform	ml	absent	Absent	absent	IS:1622-1981
3.	E.Coli	ml	absent	Absent	absent	IS:1622-1981
4.	Salmonella	ml	absent	Absent	absent	IS:1622-1981
5.	Yeast & Mould Count	ml	absent	Absent	absent	IS:1622-1981

N.D. - Not Detectable; BDL Below Detection Limit ; cfu- Colony Forming Unit ; SAR -Sodium Adsorption Ratio

 Checked by
Neha Singh

 Authorized Signatory
AK Gallow

Director

Page 2 of 2

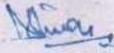
Remarks:

- The above results are related only to tests performed on the sample. Endorsement of product name is not to be made.
- This report is not to be reproduced wholly or in part & can not be used as evidence in the court or in any advertising media without our special permission in writing.
- Sample will be destroyed after 15 days of reporting unless otherwise specified.
- Report refers to the sample submitted to us and not drawn by ET&A Lab., unless mentioned otherwise.
- Result in parentheses is from subcontractor

 Factory Manager
 TRIVENI ENGG & INDUSTRIES LTD
 Sagar Unit, Khatault

**ACTION TAKEN AND COMPLETED WORK REPORT FOR COMPLIANCE OF
NOC NO. CGWA/NOC/IND/ORIG/2018/3249 DATED 10 APRIL 2018
TO TRIVENI ENGG. & IND. LTD
SUGAR UNIT - KHATAULI**

CONDITION NO.	COMPLIANCE TO CARRIED OUT	ACTION TAKEN AND COMPLETED WORK REPORT
2	The installation of water flow meter and ground water quality monitoring	Water flow meter have been installed at the discharge of tube wells. (Photographs Attached) We have done per monsoon analysis of ground water and report is attached herewith as Annexure "A".
3 & 4	Ground water recharge measure.	Construction of a pond of 5000 cu. m capacity with 06 nos of recharge shaft in low lying area and Annexure "B" (Photographs is attached).
5	Installation of Piezo meter.	Installed and Annexure "C" attached
7	Recycling and reuse of wastewater after adequate treatment.	Currently we are using 1440 cu. m per day recycled water for this installed two numbers of pump of capacity 60 cu. m each. Head 50 meter and pipeline length around 1 km and Annexure "D" attached


FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khatauli



उद्धार खतौनी

उद्धार क्रमांक : *11302201910399

ग्राम क्रमांक : 111302	ग्राम का नाम / परगना : खतौली रस्त(खतौली)	तहसील : खतौली	अनाद : पुजफकर नगर	फसली वर्ष : 1426-1431	भाग : 1	
खाता खतौनी क्रम संख्या	खातेदार का नाम / पिता पति संरक्षक का नाम / निवास स्थान	भौतिक अधिकार प्राप्त होने का वर्ष	खाते के प्रत्येक गाटे का क्षेत्रफल (हे.)	खातेदार द्वारा देय मालगुजारी या लगान	परिवर्तन सम्बन्धी अज्ञा या उसका सारांश उनकी संख्या तथा दिनांक सहित और अज्ञा देने वाले अधिकारी का पद	रिपपणी
1	-----2-----	3	4	6	7-12	13

श्रेणी : 1-क / भूमि जो सार्वजनिक भूमिपारो के अधिकार में हो।

00193	त्रिवेणी इन्डियरिंग एण्ड इन्डस्ट्रिज / लि0 / 26कस्तुना गाधी मार्ग नई दिल्ली	1399फ0	1188	0.3380		
		1399फ0	1189	0.1130		
		1399फ0	1191	0.7790		
		1399फ0	1192	1.2190		
		1399फ0	1193	0.4610		
		1399फ0	1213	0.4400		
		1398फ0	1190	0.6970		
		1398फ0	1165	0.7070		
		1398फ0	1167	0.3790		
		1398फ0	1168	0.3480		
		1398फ0	1178	0.2050		
		1398फ0	1194	0.1370		
		1398फ0	1197	0.4920		
		1398फ0	1128#	0.3440		
		1398फ0	1129#	0.4400		
		1398फ0	1182#	0.0580		
		1398फ0	1183#	0.1330		



Handwritten signature

FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khatauli

1398६0	1184	0.2360		
1398६0	1185	0.1740		
1398६0	1187#	0.0380		
1398६0	1187#	0.0370		
1398६0	1186	0.1090		
1398६0	1187	0.0380		
1398६0	1182#	0.0580		
1398६0	1183#	0.1340		
1398६0	1169	0.6040		
1398६0	1182	0.0580		
1398६0	1183	0.1330		
	28	8.9090	₹ 293 65	0
				0

कुल गांठे- दो आठ कुल क्षेत्रफल- अठ दशमलव नौ सय नौ सय (द्वैदश) कुल भू-सूचना - दो नौ दशमलव छः पाँच सय

Data Digitally Signed by: ANIL KUMAR SINGH

जयदेव जय खोसी का सॉफ्टवेयर <http://upbnukehk.gov.in> Website पर जाकर सिग्न वा फरमा है।



संभार अधिकारी: JAGDESH KUMAR
 तहसील: खोसी बजार: सुनकर गांव
 दिनांक एवं समय: 05-10-2019 02:12:30
 1 यह जयदेव खोसी सॉफ्टवेयरिक सिग्नरी सिस्टम द्वारा किया गया है तथा इस सिग्नरीटन केवलकर द्वारा प्रत्याशित है।

FACTORY REGISTRAR
 THE STATE ENGINE & MET. WORKS LTD.
 Ghazipur, Ghazipur, U.P.





उद्योग खतौनी

उद्योग क्रमांक : 11130120200313

ग्राम क्रमांक : 111301 ग्राम का नाम / परगना : शेखपुरा(खतौनी)

तहसील : खतौली

जनपद : मुजफ्फर नगर

फसली वर्ष : 1425-1430

भाग : 1

खता खतौनी क्रम संख्या	खतौदार र / गिरा परि संरक्षक का नाम / निवास स्थान	भौतिक अधिकार प्राप्त होने का वर्ष	खते के प्रत्येक खसरा संख्या	प्रत्येक गाटे का क्षेत्रफल (हे.)	खतौदार द्वारा देय मालगुजारी या लागान	परिवर्तन सम्बन्धी आशा या उसका सारांश उसकी संख्या तथा दिनांक सहित और आशा देते वाले अधिकारी का पद	टिप्पणी
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1 -----2----- 3 4 5 6 7-12 13

श्रेणी : 1-क / भूमि जो संकमनीय भूमिपत्रों के अधिकार में हो।

00039	त्रिवेणी इन्डस्ट्रियल एण्ड / इण्डस्ट्रीज लिमिटेड / नि०						
		1382फ	1	0.3280			
		1382फ	2	0.2150			
		1382फ	3	0.2560			
		1382फ	4	0.2460			
		1382फ	5	0.2150			
		1382फ	6	0.2970			
		1382फ	10	0.3590			
		1382फ	11	0.1850			
		1382फ	12	0.0350			
		1382फ	13	0.1230			
		1382फ	101	0.6250			
		1382फ	102	0.1640			
		1382फ	103	0.0820			
		1382फ	104	0.1950			
		1382फ	105	0.0720			
		1382फ	106	0.5220			
		1382फ	108	0.5740			

FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khatauli

Mishra



13825	109	0.0820
13825	110	0.0820
13825	111	0.5120
13825	112	0.3890
13825	113	0.0820
13825	114	0.3790
13825	115	0.3380
13825	116	0.2770
13825	117	0.7070
13825	118	0.0100
13825	119	0.1020
13825	120	0.0820
13825	121	0.2560
13825	122	0.1230
13825	123	0.2360
13825	124	0.0820
13825	125	0.3070
13825	126	0.2460
13825	127	0.2660
13825	128	0.2250
13825	129	0.1950
13825	133	0.1020
13825	211	0.0860
13825	255	1.5820
13975	111	0.2660
13975	85	0.6330
13685	107	0.1280
13825	133	0.7070
13605	121	0.0510
13605	39	0.4020

PLANT & FACILITY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD
 Bugar Unit, Khatauli

कुल गांठे- चार आठ	कुल क्षेत्रफल- एक चार दशमलव शून्य एक सात शून्य (हिकटेयर)	कुल भू-दाखल - एक दशमलव दो गींच सारे	1360रु	243	0.5890	48	14.0170	₹ 1.25	0	0
<p>Data Digitally Signed by: ADESH KUMAR</p> <p>अपने कुल खतीने का सॉफ्टवेयर http://updhulekh.gov.in Website पर जाकर चित्र जा सुनाता है।</p>										
<p>समाप्त अधिकारी: JAGDESH KUMAR तहसील: खोलेकी जयपुर: गुवागढ़ जिल्ला दिनांक एवं समय: 17-03-2020 01:22:43</p> <p>☛ यह कुल खतीने सैक्योरिटीक सिस्टम द्वारा तैयार की गयी है तथा इस सिस्टम द्वारा सुरक्षित है।</p>										



Nishu
FACTORY MANAGER
TRAYWALA ENGG. & INDUSTRIES LTD.
 Singpur Untd. Khairuli





उद्योग खतौली

उद्योग क्रमांक : 11130120200314

ग्राम क्रमांक : 111301 ग्राम का नाम / परगना : श्रेष्ठपुरा(खतौली) तहसील : खतौली जनपद : मुजफ्फर नगर फसली वर्ष : 1425-1430 भाग : 1

खता खतौली क्रमा संख्या	खतौली का नाम / पिता पति सरखक का नाम / निवास स्थान	भौतिक अधिकार प्राप्त होने का वर्ष	खतौ के प्रत्येक गाँव की खसरा संख्या	प्रत्येक गाँव का क्षेत्रफल (हे.)	खतौदार द्वारा देय मालपुजारी या लगान	परिवर्तन सम्बन्धी आज्ञा या उसका सारांश उतकी संख्या तथा दिनांक सहित और आज्ञा देने वाले अधिकारी का पद	दिप्पजी
1	-----2-----	3	4	5	6	7-12	13

श्रेणी : 1-क / भूमि जो संकसर्पीय भूमिधरो केअधिकार मे हो।

00038	बिबेणी इ0लि0पुरा यू0 खतौली / जी0के0श्रीवास्तवS/O नवलकिशोर / नि. शूर मील खतौली	1397क	143	0.7940	₹ 39.25	1	1414र0 शीमान उखिलाधिकारी महीदेव का अदेशवार स0 18/06-07/24.01.07 अकृषिक भूमिसेवामन्त्रि अदेश खता स0 28 पर दबै है0स0र0का0 24.01.07	0
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कुल गाँव- एक कुल क्षेत्रफल- मूल दस्तावेज सात नौ चार मूल (हेक्टर) कुल मू-रावल - भीम नौ दस्तावेज दो पाँच मारे

Data Digitally Signed by: ADESH KUMAR



अतः उद्योग खतौली का दस्तावेज <http://pudhukesh.gov.in> Website पर जाकर किया जा सकता है।

समाप्त अधिकारी: JAGDESH KUMAR
 तहसील: खतौली जनपद: मुजफ्फर नगर
 दिनांक एवं समय: 17-03-2020 01:23:07

Ⓢ यह उद्योग खतौली दस्तावेजिक डिक्लीअर किया गया है। यह सारा डिक्लीअर एतद्वारा प्राप्त किया गया है।

Jagde
 FACTORY MANAGER
 TATA STEEL BONG & INDUSTRIES LTD
 Bonga Uda, Khanauli



उद्घरण खतौनी

उद्घरण क्रमांक : 11130120200315

ग्राम क्रमांक : 111301 ग्राम का नाम / परगना : शेखपुरा (खतौली)

तहसील : खतौली

जमाद : मुजफ्फर नगर

फसली वर्ष : 1425-1430

भाग : 1

खता खतौनी क्रम संख्या खतोदार का नाम / पिता परि सरक्षक का नाम / निवास स्थान

भौतिक अधिकार प्राप्त होने का वर्ष

खतो के प्रत्येक गाटे की खसता संख्या

प्रत्येक गाटे का क्षेत्रफल (हे.)

खतोदार द्वारा देय मालजुबारी या लगान

परिवर्तन सम्बन्धी अज्ञा या उसका सारांश उनकी संख्या तथा दिनांक सहित और अज्ञा देने वाले अधिकारी का पद

दिपानी

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श्रेणी : 1-क / भूमि जो सरकारपरीय भूमिपरी केअधिकार में हो।

00102 रामा / रजामा / नि. ग्राम

₹1360

146

0.0610

₹2.10

0

0

दि बिबेणी इञ्जीनियरिंग कम्पन / लि0 शुगर यूनिट / खतौली

कुल गाटे- एक कुल क्षेत्रफल- शाल्य दशमलव शून्य छः एक शून्य (दिकेय) कुल मू-राजवत - दो दशमलव एक शून्य सवे

Data Digitally Signed by: ADESH KUMAR



अधीन अद्य खतौनी का वेबसिकेज <http://upnhukh.in> Website पर जगत किया जा सकता है।

वचन अधिकारी: JAGDESH KUMAR
तहसील: खतौली कतार: मुजफ्फर नगर
दिनांक एवं समय: 17-03-2020 01:23:24

Ⓛ यह अद्य खतौनी इलेक्ट्रॉनिक दिपानी सहित प्राप्त है। इस को नवी है तथा इसा डिजिटल हस्ताक्षर प्राप्त है।

Munish
FACTORY MANAGER
TANUJ & INDUSTRIES LTD.
Sheikhpur, Dist. Kishanpur





उद्योग खतीनी

उद्योग क्रमांक : 11130120200316

ग्राम क्रमांक : 111301 ग्राम का नाम / परगना : शेखपुरा(खतीनी) वरसली : खतीनी जनपद : मुजफ्फर नगर फसली वर्ष : 1425-1430 भाग : 1

खता खतीनी क्रम संख्या	खतिदार का नाम / पिता पति संरक्षक का नाम / निवास स्थान	भौतिक अधिकार प्राप्त होने का वर्ष	खते के प्रत्येक गाटे की खसरा संख्या	प्रत्येक गाटे का क्षेत्रफल (हे.)	खतिदार द्वारा देय मालगुजारी या लगान	परिवर्तन सम्बन्धी अज्ञा या उसका सारांश उनकी संख्या तथा दिनांक सहित और अज्ञा देने वाले अधिकारी का पद	दिप्पनी
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श्रेणी : 1-क/ भूमि जो संकम्पीय भूमिपति केअधिकार में हो।

00001	अरसरिह / बूढ़ / सिंगरा त्रिवेणी इन्जीनियरिंग एण्ड / इन्स्टीट्यूट लि गुणर युनिट / खतीनी	पू1360	154	0.2580		1414फ0 श्रीमान उजिवालकिशोरी महेश्वर का अज्ञेयवार स0 18/06-07/24.01.07 अंकुशिक भूमिसेसुबान्द्रिअ अज्ञेश खता स0 24 पर दर्ज है050R0फा0 24.01.07	0
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कुल गाटे- एक कुल क्षेत्रफल- चार दामलख दो पाँच अक्ष राज्य (हिकटेय) कुल म-राजस्व - एक दो दामलख तीन सार सय

Data Digitally Signed by: ADESH KUMAR



जारीक अरण खतीनी का वेबपेजकरा <http://updnulc.in.gov.in> Website पर जाकर पिन या सारवा है।

Adesh
 ADVESH KUMAR
 ADVESH KUMAR & PARTNERS LLP
 3rd Floor, 1st Main, Kirti Nagar

सक्षम अधिकारी: JAGDESH KUMAR
 तहसील: खतीनी जनपद: मुजफ्फर नगर
 दिनांक एवं समय: 17-03-2020 01:23:36
 * यह अरण खतीनी दस्तावेजिक दिखानी सिस्टम द्वारा तैयार की गयी है तथा इस दिनांक तक इसका प्रमाणित है।



उद्घरण खतौली

उद्घरण क्रमांक : 11130120200317

ग्राम क्रमांक : 111301 ग्राम का नाम / परपना : शेखपुरा(खतौली) तहसील : खतौली जनपद : मुजफ्फर नगर फसली वर्ष : 1425-1430 भाग : 1

खतौली क्रम संख्या	खतौदार का नाम / पिता पति संरक्षक का नाम / निवास स्थान	भौतिक अधिकार प्राप्त होने का वर्ष	खतौ के प्रत्येक गाँव की खसरा संख्या	प्रत्येक गाँव का क्षेत्रफल (हे.)	खतौदार द्वारा देय मालगुजारी या लगान	परिवर्तन सम्बन्धी अज्ञा या उसका सारांश उनकी संख्या तथा दिनांक सहित और अज्ञा देने वाले अधिकारी का पद	दिपनी
1		3	4	5	6	7-12	13

श्रेणी : 1-क / यदि जो संक्रमण पर अधिपति के अधिकार में हो।

00044	दि त्रिवेणी इंजीनियरिंग क्लब / लि0 गुणर धर्मिज / खतौली	₹1360	145	0.0510		1414*00 श्रीमान उपजिलाधिकारी महोदय का अदेशवाद सं0 18/06-07/24.01.07 अफ़सिक भूमि से सम्बन्धित अदेश खतौ सं0 28 पर दब है सं0 सं0 का0 24-01-07	
			2	1.3460	₹ 66.55	1	0

कुल गाँव- दो कुल क्षेत्रफल- एक दशमलव तीन चार छः शत (हैक्टेयर) कुल मालगुजारी - छः छः दशमलव पाँच पाँच सपे

Data Digitally Signed by: ADESH KUMAR



अधिकृत उद्घरण खतौली का वेबसाइट <http://updhulekh.gov.in> Website पर जाकर पता या सत्यापन है।

सदस्य अधिकारी: JAGDESH KUMAR
 तहसील: खतौली जनपद: मुजफ्फर नगर
 दिनांक एवं समय: 17-03-2020 01:23:48
 1 यह उद्घरण खतौली दस्तावेज़िक विनिर्देशों के अनुसार तैयार की गयी है तथा इसका डिजिटल हस्ताक्षर द्वारा सत्यापित है।

Handwritten signature
 JAGDESH KUMAR
 T Tahsil Head & REGISTRAR
 Shekhpura, Mirzapur



उद्योग खतीनी

उद्योग क्रमांक : 11130120200318

ग्राम क्रमांक : 111301 ग्राम का नाम / परगना : शेखपुरा(खतीनी)

तहसील : खतीनी

जनपद : मुजफ्फर नगर

फसली वर्ष : 1425-1430

भाग : 1

खता खतीनी क्रम संख्या

पौजिक अधिकार प्राप्त होने का वर्ष

खते के प्रत्येक गाटे की खसरा संख्या

प्रत्येक गाटे का क्षेत्रफल (हे.)

खातेदार द्वारा देय मालगुजारी या लागान

परिवर्तन सम्बन्धी अज्ञा या उसका सारांश उनकी संख्या तथा दिनांक सहित और अज्ञा होने वाले अधिकारी का पद

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श्रेणी : 1-क/ भूमि जो सरकारीय भूमिदार के अधिकार में हो।

00127

सावराम / मखन / सिंगी

संख्या / बाबू राम / सिंगी

विनोद कुमार / बाबू राम / सिंगी

दि त्रिवेणी इकाई वस / लि० शुगर युनिट / खतीनी

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कुल गाटे- दो कुल क्षेत्रफल- शून्य दशमलव दो एक छः शून्य (डेकडेम)

कुल भू-राजस्व - एक एक दशमलव सात शून्य सार्वे

Data Digitally Signed by: ADESH KUMAR



उद्योग उद्योग खतीनी का वेबसाइट <http://appbhulekh.gov.in> Website पर जाकर किमा जा सकता है।

सहम अधिकारी: JAGDESH KUMAR
तहसील: खतीनी जयपुर: मुजफ्फर नगर
दिनांक एवं समय: 17-03-2020 01:24:01

☛ यह उद्योग खतीनी इलेक्ट्रॉनिक दिवानी सेवाएं प्राप्त करने की नहीं है तथा उद्योग दिवानी सेवाएं प्राप्त करवाया है।

Mishra
FACTORY MANAGER
THE STATE BANK OF INDIA
Shekhpura, Bihar, India



उद्योग खतौनी

उद्योग क्रमांक : 11130120200319

ग्राम क्रमांक : 111301 ग्राम का नाम / परगना : शेखपुरा(खतौली) तहसील : खतौली जनपद : मुजफ्फर नगर फसली वर्ष : 1425-1430 भागा : 1

खता खतौनी क्रम संख्या	खातेदार का नाम / शिला पत्ति संरक्षक का नाम / निवास स्थान	भौमिक अधिकार प्राप्त होने का वर्ष	खाते के प्रत्येक गाटे की खसरा संख्या	प्रत्येक गाटे का क्षेत्रफल (हे.)	खातेदार द्वारा देय या लगान	परीवर्तन सम्बन्धी आज्ञा या उसका सारांश उनकी संख्या तथा दिनांक सहित और आज्ञा देने वाले अधिकारी का पद	दिप्पणी
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1	-----2-----	3	4	5	6	7-12	13
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श्रेणी : 1-क/भूमि जो संकल्पीय भूमिधरो केअधिकार में हो।

00043	दि इन्वियोरिंग बक्स लि0 / गुण यूनिट / खतौली पूजा / झुब्बर / मि. शेखपुरा सुन्दर / झुब्बर / मि. शेखपुरा	1413	168/2	1.2280	₹ 60.85	0	0
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कुल गाटे- एक कुल क्षेत्रफल- एक दशमलव दो दो अठ शत (द्विदश) कुल भू-राजस्व - छः शत दशमलव अठ पाँच ससे

Data Digitally Signed by: ADESH KUMAR



उद्योग खतौनी का संश्लेषण <http://updnhlekth.gov.in> Website पर जाकर किया जा सकता है।

सहम अधिकारी: JAGDESH KUMAR
 तहसील: खतौली जनपद: मुजफ्फर नगर
 दिनांक एवं समय: 17-03-2020 01:24:17
 1 यह उद्योग खतौनी इलेक्ट्रॉनिक विधिसे ही प्राप्त की गयी है तथा इसका डिजिटल हस्ताक्षर द्वारा प्रमाणित है।

Signature
FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD
 Sugar Unit, Khatauli



उद्योग खतीनी

उद्योग क्रमांक : 11130120200320

ग्राम क्रमांक : 111301 ग्राम का नाम / पंचना : शेखपुरा(खतीनी) तहसील : खतीनी जन्मपद : मुखकर नगर फसली वर्ष : 1425-1430 भाग : 1

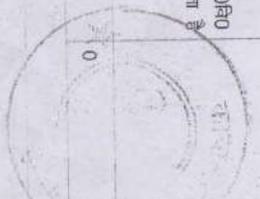
खता खतीनी क्रम संख्या	खतिदर का नाम / पिता पति संरक्षक का नाम / निवास स्थान	भौतिक अधिकार प्राप्त होने का वर्ष	खते के प्रत्येक गाटे की खसरा संख्या	प्रत्येक गाटे का क्षेत्रफल (हे.)	खतिदर द्वारा देय मासालाजारी या लगान	परिवर्तन सम्बन्धी अज्ञा या उसका साक्षात् उनकी संख्या तथा दिनांक सहित और अज्ञा देने वाले अधिकारी का पद	टिप्पणी
1	-----2-----	3	4	5	6	7-12	13

श्रेणी : 1-क/भूमि जो संक्रमणीय भूमिदो केअधिकार में हो।

00040	विशेषी इन्वी0 एण्ड इण्डस्ट्रीव / / नि0 खतीनी लि0 शुगर यूपिड / . /	पू1360 पू1360	147 149	0.0820 0.1590	₹ 11.90	3	1414क0 अदेशासार श्रीमान उषिकिालिकारी महोदय वार सं0 18/06-07 वारा 143 ज0नि0अनि0 विश्वी इन्वी0 एण्ड इण्ड0 लि0 कागज संकार नौवा शेखपुरा में दिनांक 24.01.07 में अदेशा हुआ कि खता सं0 24 खसरा सं0 147/0.082, 149/0.159 लगान 11.90 फैसे व खता सं0 34 खसरा सं0 168/21.228 लगान . 60.85 फैसे व खता सं0 39 खसरा सं0 144म/0.0830, 153/0.1330 लगान 11.70 फैसे व खता सं0 55 खसरा सं0 145/0.051, 179म/1.295 लगान 66.55 फैसे व खता सं0 57 खसरा सं0 154/0.258 लगान 7.60 फैसे तथा खता सं0 77 खसरा सं0 143/0.794 लगान 39.25 फैसे व खता सं0 95 खसरा सं0 146/0.061 सं0 लगान 2.10 फैसे को वारा 143 ज0नि0 अनि0 के अन्तर्गत अक्रमिक भूमि घोषित किया जाता है सं0सं0क0 3-02-07
			2	0.2410	₹ 11.90	3	0

कुल गाटे- दो कुल क्षेत्रफल- शून्य दशमलव दो वार एक शत (दिकदर) कुल म-राजस्व - एक एक दशमलव नौ शत सार

Mush
FACTORY MANAGER
RAVENI ENGG. & INDUSTRIES LTD
 Shugan Unit, Khatauli



Data Digitally Signed by: ADESH KUMAR

यदि यह खोली का सॉफ्टवेयर <http://upchulkh.gov.in> Website पर जांच किए जा सके हैं।



नाम अधिकारी: JAGDESH KUMAR

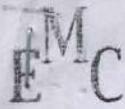
पदनाम: खोली चारन, इलाहाबाद

दिनांक एवं समय: 17/03-2020 01:24:33

यह खोल खोली कंप्यूटिंग सिस्टम द्वारा बनाई गई है तथा यह सिस्टम सुरक्षित रूप से संचालित है।

Handwritten signature

FAC JAGDESH KUMAR
TRIVASTI ENDS INDUSTRIES LTD
Basti Distt. Kheri



ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
(House of Pollution Monitoring, Analysis & Consultancy Services)



TC-6679

Works Place : Khasra No. 1102,
Industrial Area, Salempur Rajputan,
Roorkee - 247 667 (Uttarakhand)

Mailing Address : 13-A, Ram Nagar,
Roorkee - 247 667 (Uttarakhand)

ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

POST- MONSOON WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/58567/21	Laboratory Sample Code : EMC/WS/58631/21	Date: 27.10.2021	
Work Order No. & Date : 58567/21 & 18.10.2021	Name and Address of Customer	Order Reference : Through e-mail	
	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar,U.P.		
Sample Description/Type	<u>Borewell No. 4</u>	Sample Collected by	Laboratory Representative
Sampling Location	Near Colony	Sample Quantity / Packing	2 L x 1 No.PVC can 100 ml sample for fluoride 200 ml Sample Sterilized Glass Container for Microbiological Parameters
Date of Sampling	18.10.2021	Date of Receipt of Sample	18.10.2021
Sampling Procedure:	As per IS:3025 (Part 1) 1987 Reaff. 2003; IS :10500 ,2012 Recent Amendment		
Date of Start of Analysis	19.10.2021	Date of Completion of Analysis	27.10.2021

TEST REPORT

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Colour	Hazen	less than 3	5	15 max	IS:3025(Part 4) 1983 Reaff2012
2.	Order		Unobjectionable	Unobjectionable	Agreeable	IS:3025(Part 5) 1983 Reaff 2012
3.	Taste		Agreeable	Agreeable	Agreeable	IS:3025(Part 7 & 8) 1984
4.	pH		7.90	6.5-8.5	No relaxation	IS:3025 (Part 11) 1983 Reaff 2012
5.	Electrical Conductivity	µS/cm	396			IS:3025 (Part 14) 1984 Reaff 2013
6.	Turbidity	NTU	0.80	1.0	5 max	IS:3025 (Part 10) 1984 Reaff 2012
7.	Total Dissolved Solids	mg/L	378.514	500	2000 max	IS:3025 (Part 16) 1984 Reaff 2012
8.	Total Hardness	mg/L	147.55	300	600 max	IS:3025 (Part 21) 1983 Reaff 2014
9.	Total Alkalinity	mg/L	120.0	200	600 max	IS:3025 (Part 23) 1986 Reaff 2014
10.	Chloride (as Cl)	mg/L	38.2	250	1000 max	IS:3025 (Part 32) 1983 Reaff 2014
11.	Calcium (as Ca)	mg/L	44.0	75	200 max	IS:3025 (Part 40) 1994 Reaff 2014
12.	Magnesium (as Mg)	mg/L	9.4	30	100 max	IS:3025(Part 46) 1994 Reaff 2014
13.	Sodium Adsorption Ratio (SAR)	Meq/l	6.70			IS:11624-1986

Page 1 of 2



[Signature]
FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khatauli



ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
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TC-6679

Works Place : Khasra No. 1102,
Industrial Area, Salempur Rajputan,
Roorkee - 247 667(Uttarakhand)

Mailing Address : 13-A, Ram Nagar,
Roorkee - 247 667(Uttarakhand)

ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
14.	Manganese (as Mn)	mg/L	0.0002	0.1	0.3max.	IS:3025 (Part 59) 2004
15.	Sulphate (as SO ₄)	mg/L	30.90	200	400 max	IS:3025(Part 24)1983Reaff 2012
16.	Sodium (as Na)	ppm	34.6	-	-	IS:3025(Part 45) 1994 Reaff 2014
17.	Potassium (as K)	ppm	8.2	-	-	IS:3025(Part 45) 1994 Reaff 2014
18.	Iron (as Fe), mg/l	mg/L	0.05	0.3	No relaxation	IS:3025(Part 53) 1994
19.	Fluoride (as F)	mg/L	0.30	1.0	1.5 max	IS: 3025 (Part 60)1964;Reaff 2014
20.	Nitrate (as NO ₃)	mg/L	6.8	45	No relaxation	IS:3025(Part 34) 1988;Reaff 2014
21.	Phosphate	mg/L	0.590	-	-	APHA - PD
22.	Copper (as Cu)	mg/L	0.0012	0.05	1.5 max	IS:3025(Part 42) 2004
23.	Cobalt (as Co)	mg/L	N.D.	-	-	APHA
24.	Mercury (as Hg)	mg/L	N.D.	0.001	-	IS:3025(Part 48) 2004
25.	Cadmium (as Cd)	mg/L	BDL	0.01	No relaxation	IS:3025(Part 34) 1988; Reaff 2014
26.	Selenium (as Se)	mg/L	N.D.	0.01	No relaxation	APHA - PD
27.	Arsenic (as As)	mg/L	0.002	0.05	0.05 max	IS:3025(Part 42) 2004
28.	Lead (as Pb)	mg/L	0.0030	0.01	No relaxation	IS:3025(Part 47) 2004
29.	Zinc (as Zn)	mg/L	0.160	5	15 max	IS:3025(Part 49) 2004
30.	Chromium (as Cr ⁺⁺)	mg/L	0.0003	0.05	No relaxation	IS: 3025 (Part 52) 2004
31.	Aluminium (as Al)	mg/L	N.D.	0.03	0.2max.	IS:3025 (Part 55) 2004
32.	Boron (B)	mg/L	0.050	0.05	1.0 max	IS:3025(Part 57) 2004

Microbiological Parameters

1.	Total Plate Count	Cfu/ml	Nil	10 cfu/ml	100cfu/ml	IS:1622-1981
2.	Faecal Coliform	ml	absent	Absent	absent	IS:1622-1981
3.	E.Coli	ml	absent	Absent	absent	IS:1622-1981
4.	Salmonella	ml	absent	Absent	absent	IS:1622-1981
5.	Yeast & Mould Count	ml	absent	Absent	absent	IS:1622-1981

N.D. - Not Detectable; BDL Below Detection Limit ; cfu- Colony Forming Unit, SAR - Sodium Adsorption Ratio

Checked by
Neha Singh

AK Chakraborty
Authorized Signatory

Director Page 2 of 2

Remarks:

- The above results are related only to tests performed on the sample. Endorsement of pre-emptive Environmental Management Centre
- This report is not to be reproduced wholly or in part & can not be used as evidence in the courts and in any advertising media without our special permission in writing.
- Sample will be destroyed after 15 days of reporting unless otherwise specified.
- Report refers to the sample submitted to us and not drawn by ET&A Lab., unless mentioned otherwise.
- Result in parentheses is from subcontractor

M. Singh
FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Batauli



ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
(House of Pollution Monitoring, Analysis & Consultancy Services)



TC-6679

Works Place : Khasra No. 1102,
Industrial Area, Salempur Rajputan,
Roorkee - 247 667 (Uttarakhand)

Mailing Address : 13-A, Ram Nagar,
Roorkee - 247 667 (Uttarakhand)

ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

PRE- MONSOON WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/49186/21		Laboratory Sample Code : EMC/WS/49250/21		Date: 08.05.2021
Work Order No. & Date : 49186/21 & 01.05.2021		M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar, U.P.		Order Reference : Through e-mail
Name and Address of Customer	Sample Description/Type		Sample Collected by	Laboratory Representative
	Borewell No. 4			
Sampling Location	Near Colony	Sample Quantity / Packing	2 L x 1 No. PVC can 100 ml sample for fluoride 200 ml Sample Sterilized Glass Container for Microbiological Parameters	
Date of Sampling	01.05.2021	Date of Receipt of Sample	01.05.2021	
Sampling Procedure:	As per IS:3025 (Part 1) 1987 Reaff. 2003; IS :10500, 2012 Recent Amendment			
Date of Start of Analysis	03.05.2021	Date of Completion of Analysis	08.05.2021	

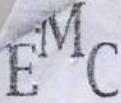
TEST REPORT

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Colour	Hazen	less than 1	5	15 max	IS:3025(Part 4) 1983 Reaff 2012
2.	Order		Unobjectionable	Unobjectionable	Agreeable	IS:3025(Part 5) 1983 Reaff 2012
3.	Taste		Agreeable	Agreeable	Agreeable	IS:3025(Part 7 & 8) 1984
4.	pH		7.72	6.5-8.5	No relaxation	IS:3025 (Part 11) 1983 Reaff 2012
5.	Electrical Conductivity	µS/cm	428			IS:3025 (Part 14) 1984 Reaff 2013
6.	Turbidity	NTU	0.66	1.0	5 max	IS:3025 (Part 10) 1984 Reaff 2012
7.	Total Dissolved Solids	mg/L	392.020	500	2000 max	IS:3025 (Part 16) 1984 Reaff 2012
8.	Total Hardness	mg/L	127.21	300	600 max	IS:3025 (Part 21) 1983 Reaff 2014
9.	Total Alkalinity	mg/L	112.0	200	600 max	IS:3025 (Part 23) 1986 Reaff 2014
10.	Chloride (as Cl)	mg/L	30.6	250	1000 max	IS:3025 (Part 32) 1983 Reaff 2014
11.	Calcium (as Ca)	mg/L	38.08	75	200 max	IS:3025 (Part 40) 1994 Reaff 2014
12.	Magnesium (as Mg)	mg/L	8.02	30	100 max	IS:3025(Part 46) 1994 Reaff 2014
13.	Sodium Adsorption Ratio (SAR)	Meq/l	5.69			IS:11624-1986

Page 1 of 2



Signature
FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khatauli



ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
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TC-6679

Works Place : Khasra No. 1102,
Industrial Area, Salempur Rajputan,
Roorkee - 247 667 (Uttarakhand)

Mailing Address : 13-A, Ram Nagar,
Roorkee - 247 667 (Uttarakhand)

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S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
14.	Manganese (as Mn)	mg/L	0.0001	0.1	0.3max.	IS:3025 (Part 59) 2004
15.	Sulphate (as SO ₄)	mg/L	26.04	200	400 max	IS:3025(Part 24)1983Reaff 2012
16.	Sodium (as Na)	ppm	27.30	-	-	IS:3025(Part 45) 1994 Reaff 2014
17.	Potassium (as K)	ppm	6.02	-	-	IS:3025(Part 45) 1994 Reaff 2014
18.	Iron (as Fe), mg/l	mg/L	0.02	0.3	No relaxation	IS:3025(Part 53) 1994
19.	Fluoride (as F)	mg/L	0.14	1.0	1.5 max	IS: 3025 (Part 60)1964;Reaff 2014
20.	Nitrate (as NO ₃)	mg/L	4.02	45	No relaxation	IS:3025(Part 34) 1988;Reaff 2014
21.	Phosphate	mg/L	0.216	-	-	APHA - PD
22.	Copper (as Cu)	mg/L	0.0008	0.05	1.5 max	IS:3025(Part 42) 2004
23.	Cobalt (as Co)	mg/L	BDL	-	-	APHA
24.	Mercury (as Hg)	mg/L	N.D.	0.001	-	IS:3025(Part 48) 2004
25.	Cadmium (as Cd)	mg/L	N.D.	0.01	No relaxation	IS:3025(Part 34) 1988; Reaff 2014
26.	Selenium (as Se)	mg/L	N.D.	0.01	No relaxation	APHA - PD
27.	Arsenic (as As)	mg/L	N.D.	0.05	0.05 max	IS:3025(Part 42) 2004
28.	Lead (as Pb)	mg/L	0.0012	0.01	No relaxation	IS:3025(Part 47) 2004
29.	Zinc (as Zn)	mg/L	0.036	5	15 max	IS:3025(Part 49) 2004
30.	Chromium (as Cr ³⁺)	mg/L	0.0002	0.05	No relaxation	IS: 3025 (Part 52) 2004
31.	Aluminium (as Al)	mg/L	N.D.	0.03	0.2max.	IS:3025 (Part 55) 2004
32.	Boron (B)	mg/L	0.014	0.05	1.0 max	IS:3025(Part 57) 2004

Microbiological Parameters

1.	Total Plate Count	Cfu/ml	Nil	10 cfu/ml	100cfu/ml	IS:1622-1981
2.	Faecal Coliform	ml	absent	Absent	absent	IS:1622-1981
3.	E.Coli	ml	absent	Absent	absent	IS:1622-1981
4.	Salmonella	ml	absent	Absent	absent	IS:1622-1981
5.	Yeast & Mould Count	ml	absent	Absent	absent	IS:1622-1981

N.D. - Not Detectable; BDL Below Detection Limit; cfu- Colony Forming Unit; SAR -Sodium Adsorption Ratio

Checked by *Neha Singh*



Authorized Signatory *AK Gaba*

Director Page 2 of 2

Remarks:

- The above results are related only to tests performed on the sample. Endorsement of product in any advertising media without our special permission in writing.
- Sample will be destroyed after 15 days of reporting unless otherwise specified.
- Report refers to the sample submitted to us and not drawn by ET&A Lab., unless mentioned otherwise.
- Result in parentheses is from subcontractor

FACTORY MANAGER
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Bageri, Khatauli



ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
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TC-6679

Works Place : Khasra No. 1102,
 Industrial Area, Salempur Rajputan,
 Roorkee - 247 667 (Uttarakhand)

Mailing Address : 13-A, Ram Nagar,
 Roorkee - 247 667 (Uttarakhand)

ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

PRE- MONSOON WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/49185/21	Laboratory Sample Code : EMC/WS/49249/21	Date: 08.05.2021
Work Order No. & Date : 49185/21 & 01.05.2021		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Esan Unit, Khatauli, Distt.-Muzaffarnagar, U.P.	Order Reference : Through E-mail
Sample Description/Type	<u>Borewell No. 3</u>	Sample Collected by
Sampling Location	Near Hospital	Sample Quantity / Packing
Date of Sampling	01.05.2021	Date of Receipt of Sample
Sampling Procedure:	As per IS:3025 (Part 1) 1987 Reaff. 2003; IS :10500 ,2012 Recent Amendment	
Date of Start of Analysis	03.05.2021	Date of Completion of Analysis
		08.05.2021

TEST REPORT

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Colour	Hazen	less than 1	5	15 max	IS:3025(Part 4) 1983 Reaff2012
2.	Order	-	Unobjectionable	Unobjectionable	Agreeable	IS:3025(Part 5) 1983 Reaff 2012
3.	Taste	-	Agreeable	Agreeable	Agreeable	IS:3025(Part 7 & 8) 1984
4.	pH	-	6.94	6.5-8.5	No relaxation	IS:3025 (Part 11) 1983 Reaff 2012
5.	Electrical Conductivity	µS/cm	418	-	-	IS:3025 (Part 14) 1984 Reaff 2013
6.	Turbidity	NTU	0.20	1.0	5 max	IS:3025 (Part 10) 1984 Reaff 2012
7.	Total Dissolved Solids	mg/L	330.520	500	2000 max	IS:3025 (Part 16) 1984 Reaff 2012
8.	Total Hardness	mg/L	152.02	300	600 max	IS:3025 (Part 21) 1983 Reaff 2014
9.	Total Alkalinity	mg/L	104.50	200	600 max	IS:3025 (Part 23) 1986 Reaff 2014
10.	Chloride (as Cl)	mg/L	32.50	250	1000 max	IS:3025 (Part 32) 1983 Reaff 2014
11.	Calcium (as Ca)	mg/L	46.14	75	200 max	IS:3025 (Part 40) 1994 Reaff 2014
12.	Magnesium (as Mg)	mg/L	9.20	30	100 max	IS:3025(Part 46) 1994 Reaff 2014
13.	Sodium Adsorption Ratio (SAR)	Meq/l	9.22	-	-	IS:11624-1986



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TC-6679

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Mailing Address : 13-A, Ram Nagar,
Roorkee - 247 667 (Uttarakhand)

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S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
14	Manganese (as Mn)	mg/L	0.0010	0.1	0.3max.	IS:3025 (Part 59) 2004
15.	Sulphate (as SO ₄)	mg/L	43.06	200	400 max	IS:3025(Part 24)1983Reaff 2012
16.	Sodium (as Na)	ppm	48.50	-	-	IS:3025(Part 45) 1994 Reaff 2014
17.	Potassium (as K)	ppm	11.2	-	-	IS:3025(Part 45) 1994 Reaff 2014
18.	Iron (as Fe), mg/l	mg/L	0.04	0.3	No relaxation	IS:3025(Part 53) 1994
19.	Fluoride (as F)	mg/L	0.16	1.0	1.5 max	IS: 3025 (Part 60)1964;Reaff 2014
20.	Nitrate (as NO ₃)	mg/L	2.04	45	No relaxation	IS:3025(Part 34) 1988;Reaff 2014
21.	Phosphate	mg/L	0.340	-	-	APHA - PD
22.	Copper (as Cu)	mg/L	BDL	0.05	1.5 max	IS:3025(Part 42) 2004
23.	Cobalt (as Co)	mg/L	N.D.	-	-	APHA
24.	Mercury (as Hg)	mg/L	N.D.	0.001	-	IS:3025(Part 48) 2004
25.	Cadmium (as Cd)	mg/L	N.D.	0.01	No relaxation	IS:3025(Part 34) 1988; Reaff 2014
26.	Selenium (as Se)	mg/L	BDL	0.01	No relaxation	APHA - PD
27.	Arsenic (as As)	mg/L	N.D.	0.05	0.05 max	IS:3025(Part 42) 2004
28.	Lead (as Pb)	mg/L	0.0004	0.01	No relaxation	IS:3025(Part 47) 2004
29.	Zinc (as Zn)	mg/L	0.030	5	15 max	IS:3025(Part 49) 2004
30.	Chromium (as Cr ³⁺)	mg/L	0.0002	0.05	No relaxation	IS: 3025 (Part 52) 2004
31.	Aluminium (as Al)	mg/L	N.D.	0.03	0.2max.	IS:3025 (Part 55) 2004
32.	Boron (B)	mg/L	0.020	0.05	1.0 max	IS:3025(Part 57) 2004

Microbiological Parameters

1.	Total Plate Count	Cfu/ml	Nil	10 cfu/ml	100cfu/ml	IS:1622-1981
2.	Faecal Coliform	ml	absent	Absent	absent	IS:1622-1981
	E.Coli	ml	absent	Absent	absent	IS:1622-1981
4.	Salmonella	ml	absent	Absent	absent	IS:1622-1981
5.	Yeast & Mould Count	ml	absent	Absent	absent	IS:1622-1981

N.D. - Not Detectable; BDL Below Detection Limit; cfu- Colony Forming Unit; SAR -Sodium Adsorption Ratio

Checked by *Neha Singh*



AK Grewal
Authorized Signatory

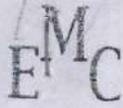
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Environment Management Centre
Khasra No. 1102, Ind. Area
Salempur Rajputan, Roorkee

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- Sample will be destroyed after 15 days of reporting unless otherwise specified.
- Report refers to the sample submitted to us and not drawn by ET&A Lab., unless mentioned otherwise.
- Result in parentheses is from subcontractor

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Mailing Address : 13-A, Ram Nagar,
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POST- MONSOON WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/58566/21	Laboratory Sample Code : EMC/WS/58630/21	Date: 27.10.2021
Work Order No. & Date : 58566/21 & 18.10.2021		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar,U.P.	Order Reference : Through E-mail
Sample Description/Type	<u>Borewell No. 3</u>	Sample Collected by
Sampling Location	Near Hospital	Laboratory Representative
Date of Sampling	18.10.2021	Date of Receipt of Sample
Sampling Procedure:	As per IS:3025 (Part 1) 1987 Reaff. 2003; IS :10500 ,2012 Recent Amendment	
Date of Start of Analysis	19.10.2021	Date of Completion of Analysis
		2 L x 1 No.PVC can 100 ml sample for fluoride 200 ml Sample Sterilized Glass Container for Microbiological Parameters
		18.10.2021
		27.10.2021

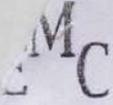
TEST REPORT

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Colour	Hazen	less than 2	5	15 max	IS:3025(Part 4) 1983 Reaff2012
2.	Order	-	Unobjectionable	Unobjectionable	Agreeable	IS:3025(Part 5) 1983 Reaff 2012
3.	Taste	-	Agreeable	Agreeable	Agreeable	IS:3025(Part 7 & 8) 1984
4.	pH	-	6.72	6.5-8.5	No relaxation	IS:3025 (Part 11) 1983 Reaff 2012
5.	Electrical Conductivity	µS/cm	396	-	-	IS:3025 (Part 14) 1984 Reaff 2013
6.	Turbidity	NTU	0.12	1.0	5 max	IS:3025 (Part 10) 1984 Reaff 2012
7.	Total Dissolved Solids	mg/L	302.080	500	2000 max	IS:3025 (Part 16) 1984 Reaff 2012
8.	Total Hardness	mg/L	121.59	300	600 max	IS:3025 (Part 21) 1983 Reaff 2014
9.	Total Alkalinity	mg/L	96.40	200	600 max	IS:3025 (Part 23) 1986 Reaff 2014
10.	Chloride (as Cl)	mg/L	26.20	250	1000 max	IS:3025 (Part 32) 1983 Reaff 2014
11.	Calcium (as Ca)	mg/L	38.50	75	200 max	IS:3025 (Part 40) 1994 Reaff 2014
12.	Magnesium (as Mg)	mg/L	6.4	30	100 max	IS:3025(Part 46) 1994 Reaff 2014
13.	Sodium Adsorption Ratio (SAR)	Meq/l	8.56	-	-	IS:11624-1986

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Industrial Area, Salempur Rajputan,
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S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
14.	Manganese (as Mn)	mg/L	0.0006	0.1	0.3max.	IS :3025 (Part 59) 2004
15.	Sulphate (as SO ₄)	mg/L	35.20	200	400 max	IS:3025(Part 24)1983Reaff 2012
16.	Sodium (as Na)	ppm	40.60	-	-	IS:3025(Part 45) 1994 Reaff 2014
17.	Potassium (as K)	ppm	9.4	-	-	IS:3025(Part 45) 1994 Reaff 2014
18.	Iron (as Fe), mg/l	mg/L	0.02	0.3	No relaxation	IS:3025(Part 53) 1994
19.	Fluoride (as F)	mg/L	0.08	1.0	1.5 max	IS: 3025 (Part 60)1964;Reaff 2014
20.	Nitrate (as NO ₃)	mg/L	1.5	45	No relaxation	IS:3025(Part 34) 1988;Reaff 2014
21.	Phosphate	mg/L	0.490	-	-	APHA - PD
22.	Copper (as Cu)	mg/L	N.D.	0.05	1.5 max	IS:3025(Part 42) 2004
23.	Cobalt (as Co)	mg/L	N.D.	-	-	APHA
24.	Mercury (as Hg)	mg/L	N.D.	0.001	-	IS:3025(Part 48) 2004
25.	Cadmium (as Cd)	mg/L	N.D.	0.01	No relaxation	IS:3025(Part 34) 1988; Reaff 2014
26.	Selenium (as Se)	mg/L	BDL	0.01	No relaxation	APHA - PD
27.	Arsenic (as As)	mg/L	0.0002	0.05	0.05 max	IS:3025(Part 42) 2004
28.	Lead (as Pb)	mg/L	0.0006	0.01	No relaxation	IS:3025(Part 47) 2004
29.	Zinc (as Zn)	mg/L	0.060	5	15 max	IS:3025(Part 49) 2004
30.	Chromium (as Cr ³⁺)	mg/L	0.0001	0.05	No relaxation	IS: 3025 (Part 52) 2004
31.	Aluminium (as Al)	mg/L	N.D.	0.03	0.2max.	IS:3025 (Part 55) 2004
32.	Boron (B)	mg/L	0.040	0.05	1.0 max	IS:3025(Part 57) 2004

Microbiological Parameters

1.	Total Plate Count	Cfu/ml	Nil	10 cfu/ml	100cfu/ml	IS:1622-1981
2.	Faecal Coliform	ml	absent	Absent	absent	IS:1622-1981
3.	E.Coli	ml	absent	Absent	absent	IS:1622-1981
4.	Salmonella	ml	absent	Absent	absent	IS:1622-1981
5.	Yeast & Mould Count	ml	absent	Absent	absent	IS:1622-1981

N.D. - Not Detectable; BDL Below Detection Limit; cfu- Colony Forming Unit, SAR -Sodium Adsorption Ratio

Neha Singh
Checked By



A.K. Chakravarti
Authorized Signatory

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- in any advertising media without our special permission in writing.
- Sample will be destroyed after 15 days of reporting unless otherwise specified.
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PRE- MONSOON GROUND WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/49183/21	Laboratory Sample Code : EMC/WS/49247/21	Date: 08.05.2021	
Work Order No.& Date : 49183/21 & 01.05.2021			
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar,U.P.	Order Reference : Through E-mail	
Sample Description/Type	<u>Borewell No-1</u>	Sample Collected by	Laboratory Representative
Sampling Location	Near Canteen	Sample Quantity / Packing	2 L x 1 No.PVC can, 100 ml sample for fluoride 200 ml Sample Sterilized Glass Container for Microbiological Parameters
Date of Sampling	01.05.2021	Date of Receipt of Sample	01.05.2021
Sampling Procedure	As per IS:3025 (Part 1) 1987 Reaff. 2003; IS :10500 ,2012 Recent Amendment		
Date of Start of Analysis	03.05.2021	Date of Completion of Analysis	08.05.2021

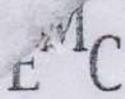
TEST REPORT

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Colour	Hazen	less than 1	5	15 max	IS:3025(Part 4) 1983 Reaff2012
2.	Order	-	Unobjectionable	Unobjectionable	Agreeable	IS:3025(Part 5) 1983 Reaff 2012
3.	Taste	-	Agreeable	Agreeable	Agreeable	IS:3025(Part 7 & 8) 1984
4.	pH	-	7.26	6.5-8.5	No relaxation	IS:3025 (Part 11) 1983 Reaff 2012
5.	Electrical Conductivity	$\mu\text{S/cm}$	564	-	-	IS:3025 (Part 14) 1984 Reaff 2013
6.	Turbidity	NTU	0.60	1.0	5 max	IS:3025 (Part 10) 1984 Reaff 2012
7.	Total Dissolved Solids	mg/L	402.114	500	2000 max	IS:3025 (Part 16) 1984 Reaff 2012
8.	Total Hardness	mg/L	202.36	300	600 max	IS:3025 (Part 21) 1983 Reaff 2014
9.	Total Alkalinity	mg/L	170.50	200	600 max	IS:3025 (Part 23) 1986 Reaff 2014
10.	Chloride (as Cl)	mg/L	39.50	250	1000 max	IS:3025 (Part 32) 1983 Reaff 2014
11.	Calcium (as Ca)	mg/L	58.40	75	200 max	IS:3025 (Part 40) 1994 Reaff 2014
12.	Magnesium (as Mg)	mg/L	14.06	30	100 max	IS:3025(Part 46) 1994 Reaff 2014
13.	Sodium Adsorption Ratio (SAR)	Meq/l	8.65			IS:11624-1986

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S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
14	Manganese (as Mn)	mg/L	0.0010	0.1mg/l	0.3max.	IS :3025 (Part 59) 2004
15	Sulphate (as SO ₄)	mg/L	36.80	200	400 max	IS:3025(Part 24)1983Reaff 2012
16	Sodium (as Na)	ppm	52.90	-	-	IS:3025(Part 45) 1994 Reaff 2014
17	Potassium (as K)	ppm	8.6	-	-	IS:3025(Part 45) 1994 Reaff 2014
18	Iron (as Fe), mg/l	mg/L	0.10	0.3	No relaxation	IS:3025(Part 53) 1994
19	Fluoride (as F)	mg/L	0.54	1.0	1.5 max	IS: 3025 (Part 60)1964;Reaff 2014
20	Nitrate (as NO ₃)	mg/L	9.6	45	No relaxation	IS:3025(Part 34) 1988;Reaff 2014
21	Phosphate	mg/L	0.940	-	-	APHA - PD
22	Copper (as Cu)	mg/L	N.D.	0.05	1.5 max	IS:3025(Part 42) 2004
23	Cobalt (as Co)	mg/L	N.D.	-	-	APHA
24	Mercury (as Hg)	mg/L	N.D.	0.001	-	IS:3025(Part 48) 2004
25	Cadmium (as Cd)	mg/L	N.D	0.01	No relaxation	IS:3025(Part 34) 1988; Reaff 2014
26	Selenium (as Se)	mg/L	BDL	0.01	No relaxation	APHA - PD
27	Arsenic (as As)	mg/L	N.D.	0.05	0.05 max	IS:3025(Part 42) 2004
28	Lead (as Pb)	mg/L	N.D	0.01	No relaxation	IS:3025(Part 47) 2004
29	Zinc (as Zn)	mg/L	0.030	5	15 max	IS:3025(Part 49) 2004
30	Chromium (as Cr ⁶⁺)	mg/L	0.0006	0.05	No relaxation	IS: 3025 (Part 52) 2004
31	Aluminium (as Al)	mg/L	BDL	0.03	0.2max.	IS:3025 (Part 55) 2004
32	Boron (B)	mg/L	0.010	0.05	1.0 max	IS:3025(Part 57) 2004

Microbiological Parameters

1.	Total Plate Count	Cfu/ml	Nil	10 cfu/ml	100cfu/ml	IS:1622-1981
2.	Faecal Coliform	ml	absent	Absent	absent	IS:1622-1981
3.	E.Coli	ml	absent	Absent	absent	IS:1622-1981
4.	Salmonella	ml	absent	Absent	absent	IS:1622-1981
5.	Yeast & Mould Count	ml	absent	Absent	absent	IS:1622-1981

N.D. - Not Detectable; BDL Below Detection Limit; cfu- Colony Forming Unit, SAR -Sodium Adsorption Ratio

Checked by
Neha Singh



A.K. Gallow
Authorized Signatory

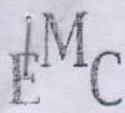
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POST-MONSOON GROUND WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/58564/21		Laboratory Sample Code : EMC/WS/58628/21		Date: 27.10.2021	
Work Order No.& Date : 58564/21 & 18.10.2021					
Name and Address of Customer		M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar,U.P.		Order Reference : Through E-mail	
Sample Description/Type		Borewell No-1		Sample Collected by	
Sampling Location		Near Canteen		Sample Quantity / Packing	
Date of Sampling		18.10.2021		Date of Receipt of Sample	
Sampling Procedure		As per IS:3025 (Part 1) 1987 Reaff. 2003; IS :10500 ,2012 Recent Amendment			
Date of Start of Analysis		19.10.2021		Date of Completion of Analysis	
				27.10.2021	

TEST REPORT

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Colour	Hazen	less than 1	5	15 max	IS:3025(Part 4) 1983 Reaff 2012
2.	Order	-	Unobjectionable	Unobjectionable	Agreeable	IS:3025(Part 5) 1983 Reaff 2012
3.	Taste	-	Agreeable	Agreeable	Agreeable	IS:3025(Part 7 & 8) 1984
4.	pH	-	7.42	6.5-8.5	No relaxation	IS:3025 (Part 11) 1983 Reaff 2012
5.	Electrical Conductivity	µS/cm	660	-	-	IS:3025 (Part 14) 1984 Reaff 2013
6.	Turbidity	NTU	0.74	1.0	5 max	IS:3025 (Part 10) 1984 Reaff 2012
7.	Total Dissolved Solids	mg/L	438.226	500	2000 max	IS:3025 (Part 16) 1984 Reaff 2012
8.	Total Hardness	mg/L	195.92	300	600 max	IS:3025 (Part 21) 1983 Reaff 2014
9.	Total Alkalinity	mg/L	164.00	200	500 max	IS:3025 (Part 23) 1986 Reaff 2014
10.	Chloride (as Cl)	mg/L	46.80	250	1000 max	IS:3025 (Part 32) 1983 Reaff 2014
11.	Calcium (as Ca)	mg/L	52.50	75	200 max	IS:3025 (Part 40) 1994 Reaff 2014
12.	Magnesium (as Mg)	mg/L	16.04	30	100 max	IS:3025(Part 46) 1994 Reaff 2014
13.	Sodium Adsorption Ratio (SAR)	Meq/l	7.94	-	-	IS:11624-1986

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S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
14.	Manganese (as Mn),	mg/L	0.0022	0.1mg/l	0.3max.	IS:3025 (Part 59) 2004
15.	Sulphate (as SO ₄)	mg/L	45.40	200	400 max	IS:3025(Part 24)1983Reaff 2012
16.	Sodium (as Na)	ppm	46.5			IS:3025(Part 45) 1994 Reaff 2014
17.	Potassium (as K)	ppm	10.2			IS:3025(Part 45) 1994 Reaff 2014
18.	Iron (as Fe), mg/l	mg/L	0.20	0.3	No relaxation	IS:3025(Part 53) 1994
19.	Fluoride (as F)	mg/L	0.80	1.0	1.5 max	IS: 3025 (Part 60)1964;Reaff 2014
20.	Nitrate (as NO ₃)	mg/L	12.0	45	No relaxation	IS:3025(Part 34) 1988;Reaff 2014
21.	Phosphate	mg/L	1.50			APHA - PD
22.	Copper (as Cu)	mg/L	BDL	0.05	1.5 max	IS:3025(Part 42) 2004
23.	Cobalt (as Co)	mg/L	BDL			APHA
24.	Mercury (as Hg)	mg/L	N.D.	0.001		IS:3025(Part 48) 2004
25.	Cadmium (as Cd)	mg/L	N.D	0.01	No relaxation	IS:3025(Part 34) 1988; Reaff 2014
26.	Selenium (as Se)	mg/L	BDL	0.01	No relaxation	APHA - PD
27.	Arsenic (as As)	mg/L	BDL	0.05	0.05 max	IS:3025(Part 42) 2004
28.	Lead (as Pb)	mg/L	0.004	0.01	No relaxation	IS:3025(Part 47) 2004
29.	Zinc (as Zn)	mg/L	0.060	5	15 max	IS:3025(Part 49) 2004
30.	Chromium (as Cr ³⁺)	mg/L	0.0010	0.05	No relaxation	IS: 3025 (Part 52) 2004
31.	Aluminium (as Al)	mg/L	BDL	0.03	0.2max.	IS:3025 (Part 55) 2004
32.	Boron (B)	mg/L	0.030	0.05	1.0 max	IS:3025(Part 57) 2004

Microbiological Parameters

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Total Plate Count	Cfu/ml	Nil	10 cfu/ml	100cfu/ml	IS:1622-1981
2.	Faecal Coliform	ml	absent	Absent	absent	IS:1622-1981
3.	E.Coli	ml	absent	Absent	absent	IS:1622-1981
4.	Salmonella	ml	absent	Absent	absent	IS:1622-1981
5.	Yeast & Mould Count	ml	absent	Absent	absent	IS:1622-1981

N.D. - Not Detectable; BDL Below Detection Limit ; cfu- Colony Forming Unit

Checked by *Meha Singh*



A.K. Gupta
Authorized Signatory

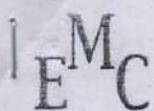
Director

Page 2 of 2

Remarks:

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- in any advertising media without our special permission in writing.
- Sample will be destroyed after 15 days of reporting unless otherwise specified.
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Meha Singh
FACTORY MANAGER
TITAN ENGINE & INDUSTRIES LTD
Bageri Unit, Kp. Rajput



ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
(House of Pollution Monitoring, Analysis & Consultancy Services)



TC-6679

Works Place : Khasra No. 1102,
Industrial Area, Salempur Rajputan,
Roorkee - 247 667 (Uttarakhand)

Mailing Address : 13-A, Ram Nagar,
Roorkee - 247 667 (Uttarakhand)

ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

POST-MONSOON GROUND WATER SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

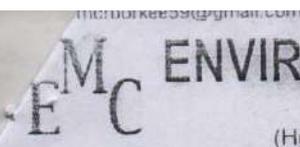
Test Report No: ET&A/WS/58565/21		Laboratory Sample Code : EMC/WS/58629/21		Date: 27.10.2021
Work Order No.& Date : 58565/21 & 18.10.2021				
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit , Khatauli, Distt.-Muzaffarnagar,U.P.			Order Reference : Through E-mail
Sample Description/Type	<u>Borewell No-2</u>	Sample Collected by	Laboratory Representative	
Sampling Location	Near Molasses Tank	Sample Quantity / Packing	2 L x 1 No.PVC can 100 ml sample for fluoride 200 ml Sample Sterilized Glass Container for Microbiological Parameters	
Date of Sampling	18.10.2021	Date of Receipt of Sample	18.10.2021	
Sampling Procedure	As per IS:3025 (Part 1) 1987 Reaff. 2003; IS :10500 ,2012 Recent Amendment			
Date of Start of Analysis	19.10.2021	Date of Completion of Analysis	27.10.2021	

TEST REPORT

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
1.	Colour	Hazen	less than 2	5	15 max	IS:3025(Part 4) 1983 Reaff2012
2.	Order		Unobjectionable	Unobjectionable	Agreeable	IS:3025(Part 5) 1983 Reaff 2012
3.	Taste		Agreeable	Agreeable	Agreeable	IS:3025(Part 7 & 8) 1984
4.	pH		6.60	6.5-8.5	No relaxation	IS:3025 (Part 11) 1983 Reaff 2012
5.	Electrical Conductivity	µS/cm	734			IS:3025 (Part 14) 1984 Reaff 2013
6.	Turbidity	NTU	1.26	1.0	5 max	IS:3025 (Part 10) 1984 Reaff 2012
7.	Total Dissolved Solids	mg/L	476.40	500	2000 max	IS:3025 (Part 16) 1984 Reaff 2012
8.	Total Hardness	mg/L	232.20	300	600 max	IS:3025 (Part 21) 1983 Reaff 2014
9.	Total Alkalinity	mg/L	196.00	200	600 max	IS:3025 (Part 23) 1986 Reaff 2014
10.	Chloride (as Cl)	mg/L	62.5	250	1000 max	IS:3025 (Part 32) 1983 Reaff 2014
11.	Calcium (as Ca)	mg/L	66.4	75	200 max	IS:3025 (Part 40) 1994 Reaff 2014
12.	Magnesium (as Mg)	mg/L	16.5	30	100 max	IS:3025(Part 46) 1994 Reaff 2014
13.	Sodium Adsorption Ratio (SAR)	Meq/l	9.97			IS:11624-1986



Khater
FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khatauli



ENVIRONMENT MANAGEMENT CENTRE

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TC-6679

Works Place : Khasra No. 1102,
Industrial Area, Salempur Rajputan,
Roorkee - 247 667 (Uttarakhand)

Mailing Address : 13-A, Ram Nagar,
Roorkee - 247 667 (Uttarakhand)

ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

S. No.	Test(s) conducted	Unit	Test Result	Requirement/ Desirable limit	Permissible Limit	Test Method
14	Manganese (as Mn)	mg/L	0.0030	0.1mg/l	0.3max.	IS :3025 (Part 59) 2004
15	Sulphate (as SO ₄)	mg/L	58.90	200	400 max	IS:3025(Part 24)1983Reaff 2012
16	Sodium (as Na)	ppm	64.20	-	-	IS:3025(Part 45) 1994 Reaff 2014
17	Potassium (as K)	ppm	18.00	-	-	IS:3025(Part 45) 1994 Reaff 2014
18	Iron (as Fe), mg/l	mg/L	0.16	0.3	No relaxation	IS:3025(Part 53) 1994
19	Fluoride (as F)	mg/L	0.8	1.0	1.5 max	IS: 3025 (Part 60)1964;Reaff 2014
20	Nitrate (as NO ₃)	mg/L	18.2	45	No relaxation	IS:3025(Part 34) 1988;Reaff 2014
21	Phosphate	mg/L	3.60	-	-	APHA - PD
22	Copper (as Cu)	mg/L	0.00060	0.05	1.5 max	IS:3025(Part 42) 2004
23	Cobalt (as Co)	mg/L	N.D.	-	-	APHA
24	Mercury (as Hg)	mg/L	N.D.	0.001	-	IS:3025(Part 48) 2004
25	Cadmium (as Cd)	mg/L	N.D.	0.01	No relaxation	IS:3025(Part 34) 1988; Reaff 2014
26	Selenium (as Se)	mg/L	0.0014	0.01	No relaxation	APHA - PD
27	Arsenic (as As)	mg/L	BDL	0.05	0.05 max	IS:3025(Part 42) 2004
28	Lead (as Pb)	mg/L	BDL	0.01	No relaxation	IS:3025(Part 47) 2004
29	Zinc (as Zn)	mg/L	0.090	5	15 max	IS:3025(Part 49) 2004
30	Chromium (as Cr ⁺⁺)	mg/L	0.0008	0.05	No relaxation	IS: 3025 (Part 52) 2004
31	Aluminium (as Al)	mg/L	N.D.	0.03	0.2max.	IS:3025 (Part 55) 2004
32	Boron (B)	mg/L	0.040	0.05	1.0 max	IS:3025(Part 57) 2004

Microbiological Parameters

1.	Total Plate Count	Cfu/ml	Nil	10 cfu/ml	100cfu/ml	IS:1622-1981
2.	Faecal Coliform	ml	absent	Absent	absent	IS:1622-1981
3.	E.Coli	ml	absent	Absent	absent	IS:1622-1981
4.	Salmonella	ml	absent	Absent	absent	IS:1622-1981
5.	Yeast & Mould Count	ml	absent	Absent	absent	IS:1622-1981

N.D. - Not Detectable; BDL Below Detection Limit; cfu- Colony Forming Unit
Neha Singh
 Checked by

A.K. Gallow
 Authorized Signatory

Director Page 2 of 2

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Singh
 FACTORY MANAGER
 TRIVENI ENGG. & INDUSTRIAL
 Sugar Unit, Khatauli

E-mail : ashwani_lakhani@rediffmail.com
emcroorkee59@gmail.com

Mobile : 9837112609
9538068038

EMC

ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
(House of Pollution Monitoring, Analysis & Consultancy Services)



TC-6679

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ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

EFFLUENT TREATMENT PLANT (ETP) INLET SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/58814/21	Laboratory Sample Code : EMC/WS/58878/21	Date: 18.11.2021
Work Order No. & Date: 58814/21 & 12.11.2021		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Dist.-Muzaffarnagar, U.P.	Order Reference : Through e-mail
Sample Description/Type	ETP Inlet Sample	Sample Collected by Laboratory Representative
Sampling Location	Industrial premises	Sample Quantity / Packing 2 L x1 No.- PVC can 300 ml Sample for BOD
Date of Sampling	12.11.2021	Date of Receipt of Sample 12.11.2021
Sampling Procedure:	As per IS:3025 (Part 1) 1987 Reaffirm. 2003	
Date of Start of Analysis	13.11.2021	Date of Completion of Analysis 18.11.2021

TEST REPORT

(PHYSICAL PARAMETERS)

Sl. No.	Test(s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	Colour	-	Light Black Colour	Absent	IS:3025(Part 4) 1983
2.	Odour	-	Odour present	Absent	IS:3025(Part 5) 1983
3.	Turbidity	NTU	13.6	25	IS:3025(Part 10) 1984
4.	Total Suspended Solids	mg/L	118.550	30.0	IS:3025(Part 17) 1984
5.	Total Dissolved Solids	mg/L	790.614	2100.0	IS:3025(Part 16) 1984
6.	Total Solids	mg/L	909.164	-	IS:3025(Part 16) 1984
7.	Oil & Grease	mg/L	7.6	10	IS:3025(Part 39) 1991

(CHEMICAL PARAMETERS)

1.	pH	-	5.5	5.5-9.5	IS:3025(Part 11) 1983
2.	BOD	mg/L	132.90	30	IS:3025(Part 44) 1993
3.	COD	mg/L	350.00	250	IS:3025(Part 58) 2006

No ha Singh
Checked by



AK Gallowi
Authorized Signatory

Director
Environment Management Centre
Khasra No: 1102, Indl. Area
Salempur Rajputan, Roorkee

Remarks:

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Musri
FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khatauli

Mail : ashwani_lakhani@rediffmail.com
emcrootorkee59@gmail.com

Mobile : 9837112609
9536066038

EMC

ENVIRONMENT MANAGEMENT CENTRE

Environmental Testing & Appraisal Laboratories
(House of Pollution Monitoring, Analysis & Consultancy Services)



Works Place : Khasra No. 1102,
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TC-6679
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Roorkee - 247 667(Uttarakhand)

ACCREDITED BY NABL, DEPARTMENT OF SCIENCE & TECHNOLOGY, GOVT. APPROVED TESTING LABORATORY

EFFLUENT TREATMENT PLANT (ETP) OUTLET SAMPLE ANALYSIS REPORT

SAMPLING DETAILS

Test Report No: ET&A/WS/58815/21	Laboratory Sample Code : EMC/WS/58879/21	Date: 18.11.2021
Work Order No. & Date: 58815/21 & 12.11.2021		
Name and Address of Customer	M/s Triveni Engineering & Industries Ltd. Sugar Unit, Khatauli, Distt.-Muzaffarnagar, U.P.	Order Reference : Through e-mail
Sample Description/Type	ETP Outlet Sample	Sample Collected by Laboratory Representative
Sampling Location	Industrial premises	Sample Quantity / Packing 2 L x1 No.- PVC can 300 ml Sample for BOD
Date of Sampling	12.11.2021	Date of Receipt of Sample 12.11.2021
Sampling Procedure:	A01per IS:3025 (Part 1) 1987 Reaffirm. 2003	
Date of Start of Analysis	13.11.2021	Date of Completion of Analysis 18.11.2021

TEST REPORT

(PHYSICAL PARAMETERS)

Sl. No.	Test(s) Conducted	Unit	Test Results	Standards (Effluents discharging in stream)	Test Method (IS 3025)
1.	Colour	-	Colourless	Absent	IS:3025(Part 4) 1983
2.	Odour	-	Odorless	Absent	IS:3025(Part 5) 1983
3.	Turbidity	NTU	6.6	25	IS:3025(Part 10) 1984
4.	Total Suspended Solids	mg/L	12.280	30.0	IS:3025(Part 17) 1984
5.	Total Dissolved Solids	mg/L	540.440	< 2100	IS:3025(Part 16) 1984
6.	Total Solids	mg/L	552.72	-	IS:3025(Part 16) 1984
7.	Oil & Grease	mg/L	4.0	10	IS:3025(Part 39) 1991

(CHEMICAL PARAMETERS)

1.	pH	-	7.50	5.5-9.5	IS:3025(Part 11) 1983
2.	BOD	mg/L	14.20	30	IS:3025(Part 44) 1993
3.	COD	mg/L	130.50	250	IS:3025(Part 58) 2006

Neha Singh
Checked by



AK Gollwasi
Authorized Signatory

Director
Environment Management Centre
Khasra No: 1102, Indl. Area
Salempur Rajputan, Roorkee

Remarks:

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Shivan
FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD.
Sugar Unit, Khatauli



U.P. Pollution Control Board

CONSENT ORDER

Ref No. -
69587/UPPCB/MuzaffarNagar(UPPCBRO)/CTO/
water/MUZAFFARNAGAR/2019

Dated : 20/03/2020

To ,

Shri TARUN SAWHNEY
M/s TRIVENI ENGINEERING AND INDUSTRIES LIMITED SUGAR UNIT KHATAULI
Triveni Engineering And Industries Ltd Village Sheikhpura Sugar Unit Khatauli, MUZAFFAR
NAGAR, 251201
MUZAFFARNAGAR

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974
(as amended) for discharge of effluent to M/s. TRIVENI ENGINEERING AND
INDUSTRIES LIMITED SUGAR UNIT KHATAULI

Reference Application No :6241865

Dated :20/03/2020

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act, 1974 as amended (here in after referred as the act) M/s. TRIVENI ENGINEERING AND INDUSTRIES LIMITED SUGAR UNIT KHATAULI is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 01/01/2020 to 31/12/2021 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board

Nishi Kumar Chauhan
Digitally signed by Nishi Kumar Chauhan
Date: 2020.03.20 16:44:42 +05'30'

CEO

C-3.

Enclosed : As above
(condition of consent):

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nishi Kumar Chauhan
Digitally signed by Nishi Kumar Chauhan
Date: 2020.03.20 16:44:50 +05'30'

CEO

C-3.


FACTORY MANAGER
TRIVENI ENGG. & INDUSTRIES LTD
Sugar Unit, Khatauli

U.P. POLLUTION CONTROL BOARD, LUCKNOW

**Annexure to Consent issued to M/s. TRIVENI ENGINEERING AND INDUSTRIES LIMITED
SUGAR UNIT KHATAULI vide**

Dated : 20/03/2020

Consent Order No. 6241865/ Water

CONDITIONS OF CONSENT

1. This consent is valid for the approved production capacity of Sugar Cane-16000 TCD .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge, KL/day	Treatment facility and discharge point
1	Domestic	600 KLD	Septic Tank
2	Industrial	1935 KLD	ETP

4. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .

- 4(a) The domestic effluent should be treated in the treatment plant so that it should be in conformity with the norms of treated effluent as stipulated in E.P. Rules 1986 as amended.

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	As per EPA Rules 1986
2	BOD	As per EPA Rules 1986
3	COD	As per EPA Rules 1986
4	Oil & Grease	As per EPA Rules 1986
5	Quantity of Discharge	600 KLD

- 4(b) The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the standard lay down under the notification issued by MOEF&CC vide its GO no GSR 35 (E) dated 14/01/2016.

Industrial Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	As per EPA Rules 1986
2	BOD	As per EPA Rules 1986
3	COD	As per EPA Rules 1986
4	Oil & Grease	As per EPA Rules 1986
5	Quantity of Discharge	1935 KLD (For irrigation and Reuse in process)

- 4(c) Loading Rates for different soil textures.

S.No	Soil Texture	Loading rate in m ³ /Ha/Day

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Rules, 1986 or otherwise mandatory.
6. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/ standards prescribed under the Environment (Protection) Act, 1986.
7. The industry shall establish the cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
8. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
9. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
10. The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.
11. The impact of treated effluent application on land is to be included further in E.I.A. studies, involving ground water monitoring point identified in close proximity to the unit.
12. The industry will have to ensure compliance of the permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
13. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.
14. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
15. Minimum 33% of the land on which unit is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.
16. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB .
17. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized. The unit will ensure facility to transmit data to CPCB server and submit a regular calibration certificate of Electro Magnetic Flow meter to the Board.
18. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.
19. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.

Specific Conditions:

1. The industry shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant
2. The E.T.P. unit operation line up Strengthening is to be maintained.
3. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB
4. The industry should ensure the operation of the ETP in such a manner that it confirm the standards lay down under the notification issued by MOEF&CC vide its GO no GSR 35 (E) dated 14/01/2016.
5. The industry shall establish the cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
6. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
7. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
8. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
9. The newly provided treated effluent storage tank with 15 days holding capacity shall be connected to E.T.P. unit operations & integrated with tertiary treatment stage.
10. The industry shall ensure deployment of qualified to step up self monitoring mechanism on 24 ×7 Hours basis.
11. The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.
12. The impact of treated effluent application on land is to be included further in E.I.A. studies, involving ground water monitoring point identified in close proximity to the unit.
13. The industry will have to ensure permission from the CGWA before ground water extraction and it will be the responsibility of the industry to comply with the various conditions of the permission taken.
14. E.I.A. studies shall include comprehensive study of water & waste water balance in Addition to the adequacy studies of E.T.P. relating to pollution load reduction impacts after implementation of treatment technology & discharge of treated effluent completely for irrigation purposes in place of discharge on surface water body.
15. The industry shall deploy self monitoring task force to strictly observe & monitor treated effluent discharge restriction on surface water body located in its proximity.
16. The industry shall also explore treated effluent re-cycle mechanism in furtherance to the application of treated effluent on land as a significant alternative mode of re-cycle. This step shall in turn reduce hydraulic loading of effluent discharge as well as shall eliminate extraneous treated effluent discharge possibility elsewhere.
17. The unit shall submit the audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.
18. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
19. The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.
20. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process/fuel/ plant machinery failing which consent would be deemed void.
21. The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.
22. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
23. Industry shall install at sufficient height from the ground level Open to Network HD PTZ rotation Camera at the Inlet, Aeration tank, Secondary Clarifier and outlet of Effluent treatment plants for On Line Monitoring and its URL and password shall be provided to the UPPCB control room.
24. Minimum 33% of the land on which unit is established will be covered and maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .
Nishi Kumar
Chauhan

Digitally signed by Nishi Kumar
Chauhan
Date: 2020.03.20 16:45:05 +05'30'

CEO
C-3.

<u>SR.NO</u>	<u>VARIOUS PARAMETERS</u>	<u>COMPANY FIELDS</u>	<u>YES/NO</u>	<u>REMARKS</u>
1.	Applicant Name	TARUN SAWHNEY (MZFN0221NIN0018)	Yes	
2.	Industry Name and Address	Triveni Engg.& industries ltd Sugar Unit Khatuli	Yes	
3.	Company Employee Name & Designation	Nirannjan singh,	Yes	
4.	Confirmation of diameter of Bore	D(outer) 200mm	Yes	
5.	Confirmation of pumping device as submitted in form	40 H.P	Yes	
6.	Status of Flow Meter	Installed and Working	Yes	
7.	Status of RWH as submitted in form	Affidavit	No	Not constructed
8.	Status of ETP as submitted in form	Working	Yes	
9.	Status of digital water level recorder	Installed and Working	Yes	
10.	Verification of Discharge against submitted in form	100m ³ /hr	Yes	

<u>SR.NO</u>	<u>VARIOUS PARAMETERS</u>	<u>COMPANY FIELDS</u>	<u>YES/NO</u>	<u>REMARKS</u>
1.	Applicant Name	TARUN SAWHNEY (MZFN0221NIN0019)	Yes	
2.	Industry Name and Address	Triveni Engg.& industries ltd Sugar Unit Khatuli	Yes	
3.	Company Employee Name & Designation	Nirannjan singh,	Yes	
4.	Confirmation of diameter of Bore	D(outer) 200mm	Yes	
5.	Confirmation of pumping device as submitted in form	40 H.P	Yes	
6.	Status of Flow Meter	Installed and Working	Yes	
7.	Status of RWH as submitted in form	Affidavit	No	Not constructed
8.	Status of ETP as submitted in form	Working	Yes	
9.	Status of digital water level recorder	Installed and Working	Yes	
10.	Verification of Discharge against submitted in form	120m ³ /hr	Yes	

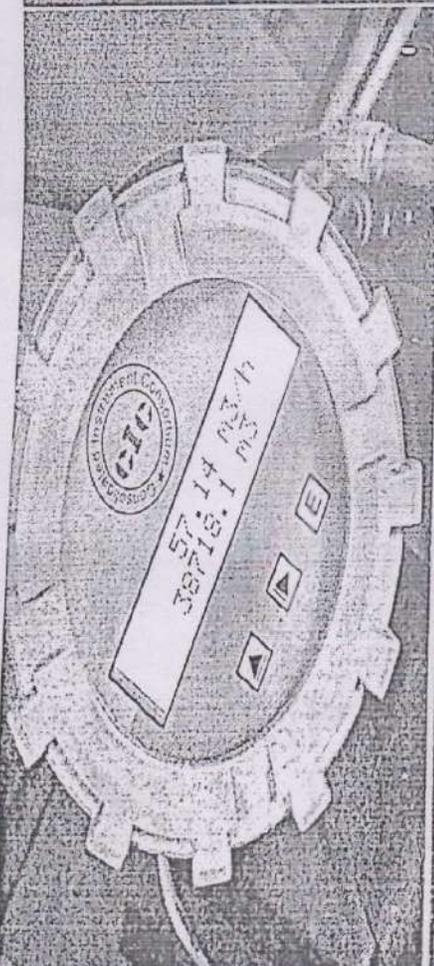
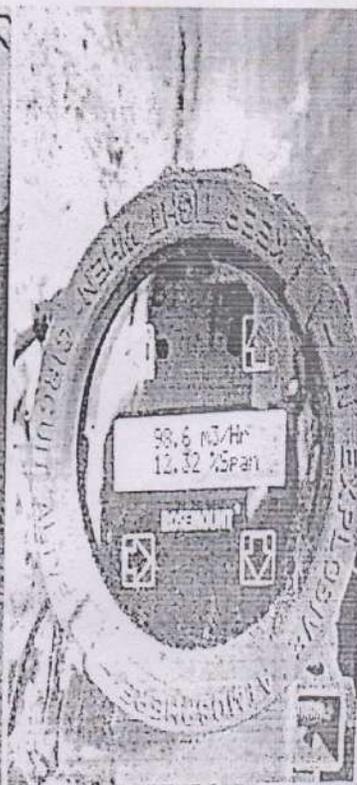
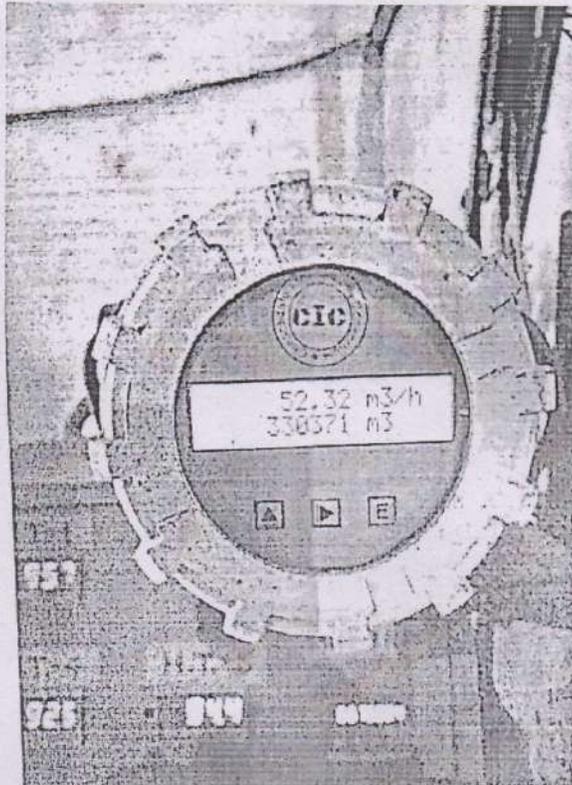
These are the following points which the Task force would like to draw your attention regarding this application:

1. Against the submission of application, applicant mentioned 200mm as the diameter of the GW extraction pipe and we found it same as mentioned in application.
2. The Pumping device is mentioned as 40 H.P. Since the pump is inside the borewell so we are considering it as true.
3. The Flow measurement device that is Flowmeter is installed on the pipeline and is in working condition.
4. The Effluent Treatment Plant is also found to be in working condition.
5. The DWLR is also installed in the industries piezometer and is working properly.
6. The Discharge found at the time of verification is comparatively less than the actual mentioned discharge in the application.

Field Verification Report by Task Force District Ground Water
Council Muzaffarnagar.

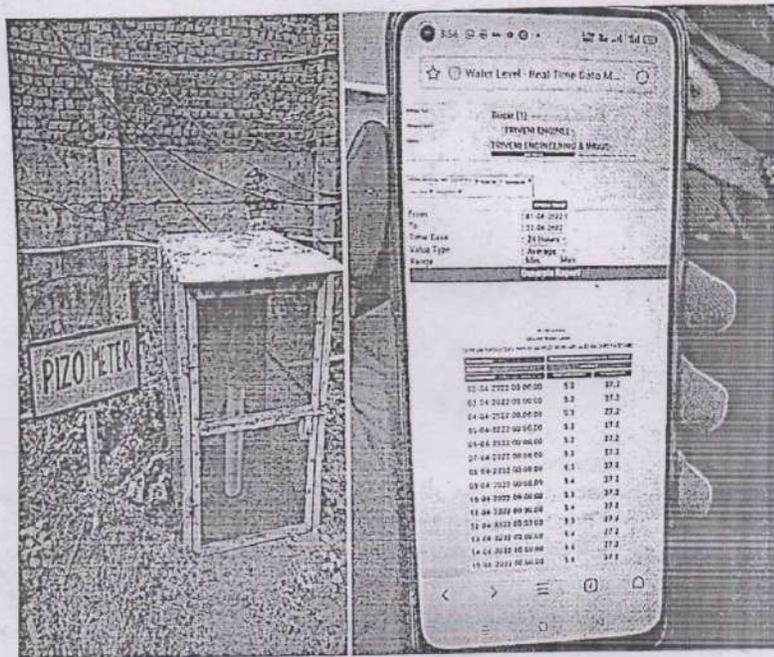
<u>SR.NO</u>	<u>VARIOUS PARAMETERS</u>	<u>COMPANY FIELDS</u>	<u>YES/NO</u>	<u>REMARKS</u>
1.	Applicant Name	TARUN SAWHNEY (MZFN0221NIN0016)	Yes	
2.	Industry Name and Address	Triveni Engg.& industries ltd Sugar Unit Khatuli	Yes	
3.	Company Employee Name & Designation	Nirannjan singh,	Yes	
4.	Confirmation of diameter of Bore	D(outer) 200mm	Yes	
5.	Confirmation of pumping device as submitted in form	40 H.P	Yes	
6.	Status of Flow Meter	Installed and Working	Yes	
7.	Status of RWH as submitted in form	Affidavit	No	Not constructed
8.	Status of ETP as submitted in form	Working	Yes	
9.	Status of digital water level recorder	Installed and Working	Yes	
10.	Verification of Discharge against submitted in form	110m ³ /hr	Yes	

<u>SR.NO</u>	<u>VARIOUS PARAMETERS</u>	<u>COMPANY FIELDS</u>	<u>YES/NO</u>	<u>REMARKS</u>
1.	Applicant Name	TARUN SAWHNEY (MZFN0221NIN0017)	Yes	
2.	Industry Name and Address	Triveni Engg.& industries ltd Sugar Unit Khatuli	Yes	
3.	Company Employee Name & Designation	Nirannjan singh	Yes	
4.	Confirmation of diameter of Bore	D(outer) 200mm	Yes	
5.	Confirmation of pumping device as submitted in form	40 H.P	Yes	
6.	Status of Flow Meter	Installed and Working	Yes	
7.	Status of RWH as submitted in form	Affidavit	No	Not constructed
8.	Status of ETP as submitted in form	Working	Yes	
9.	Status of digital water level recorder	Installed and Working	Yes	
10.	Verification of Discharge against submitted in form	100m ³ /hr	Yes	



7. The Rooftop rainwater harvesting system is not constructed on the industry premises.

Here we are attaching some pictures of the field verification.



These figures shows DWLR and its current reading at that time.

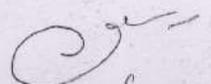




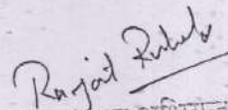
These pictures show the BW Extraction pipe and flowmeter of the borewell.

At last we would like to say that these ten fields which are mentioned in the form are true except Rooftop Rain water harvesting. No Rooftop rainwater harvesting is found in the industry.


HYDROLOGIST
GROUND WATER DEPARTMENT
DIVISION - SAHARANPUR


A.E.E.
AO. UPPER B


जिला विकास अधिकारी
मुजफ्फरनगर।


सहायक अभियन्ता
लघु सिंचाई उप खण्ड
मुजफ्फरनगर